OFFICE OF THE LD. DISTRICT & SESSIONS JUDGE JUDGE (HQs)
TIS HAZARI COURTS, DELHI

CIRCULAR

Sub : Pendency of Cases in Closed Court

It is to inform you that pendency in Closed Courts have been reviewed from NJDG & DCMS, Monitoring Cell, Hon'ble Supreme Court of India. A letter has been received from Hon'ble High Court of Delhi referring the report from NJDG & DCMS Monitoring Cell that total pending cases in closed court are 433 as on 11.05.2019. Out of these 433 cases, 137 cases and 12 cases are pertaining to Central and West District respectively. Therefore you are requested to direct the concerned officials to kindly update the pending cases pertaining to your court immediately else such cases shall be deleted, without further intimation.

The list of cases showing in Closed Court having details viz. filing number, registration number, CNR number is available on LAYERS software.

The compliance report be sent to Nodal Officer, Computers, Tis Hazari Court within two days in this regard stating therein that "the list has been checked and the cases pertaining to respective court have been updated". If none of the case pertaining to your court then report be sent that "the list of pending cases has been checked and no case pertain to your court".

The cases required to be deleted be informed to Server Room No. 207, Tis Hazari Court through written request within two days.

(S. P. S. Laler)
ASJ/ OIC – Computers
Tis Hazari Courts, Delhi

Ref. No. 3197 – 3217 **/Comp.-Br./THC/2019** **Dated :** 17-5-19

Copy forwarded for information and necessary action to:

1. All The Judicial Officer posted in the Central District and West District.
2. Sh. Virender Kumar Bansal, Judge-Family Court/Chairman, Centralized Computer Committee, Room No. 109, Tis Hazari Courts Complex, Delhi.
3. Sh. Abhilash Malhotra, MM/Nodal Officer, Room No. 32, Tis Hazari Courts, Delhi.
4. PS to the Learned District and Session Judge, HQs, Delhi to bring into the notice of Ld. District and Session Judge, HQs, Delhi
5. PS to the Learned District and Session Judge, West District, Delhi to bring into the notice of Ld. District and Session Judge, West District, Delhi
6. Dealing official, Layers Seat, Tis Hazari Court Complex to upload the same and list of cases (PDF Format) on Layers/Website.
7. Reader to the undersigned.

(S. P. S. Laler)
ASJ/ OIC – Computers
Tis Hazari Courts, Delhi

Case Details

Case Type	: Cr. Case	
Filing No.	: 47251/2016	Filing Date: 21-07-2016
Registration No.	: 304035/2016	Date of Registration: 21-07-2016
CNR NO.	**: DLCT02-012782-2016**	

Case Status

First Hearing Date	**: 19th August 2016**
Next Hearing Date	**: 03rd April 2018**
Stage of Case	**: Misc. cases/purpose**
Court No. and Judge	**: 266-**

Petitioner and Advocate

1) STATE
Address - TIS HAZARI COURTS
Advocate- APP

Respondent and Advocate

1) AMIT KUMAR
Address - H.NO. 255 GARHI MOHALLA,NAYI ABADI PILAKHWA DISTT HAPUR U.P.

Acts

Under Act(s)	Under Section(s)
IPC	379

FIR Details

Police Station	: Railway Main Delhi
FIR No.	: 345
Year	: 2014

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
304035/2016	Metropolitan Magistrate	19-08-2016	19-09-2016	Charge
304035/2016	Metropolitan Magistrate	19-09-2016	19-10-2016	Charge

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Case Details

Case Type	: Ct. Cases	
Filing No.	: 91338/2005	Filing Date: 05-10-2005
Registration No.	: 513228/2016	Date of Registration: 10-05-2011
CNR NO.	**: DLCT02-000130-2005**	

Case Status

First Hearing Date	**: 28th September 2006**
Next Hearing Date	**: 29th February 2016**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 482-**

Petitioner and Advocate

1) DSCF
Address -

Respondent and Advocate

1) SMT. GEETA
Address -

FIR Details

Police Station	: Civil Lines
FIR No.	:
Year	:

History of Case Hearing

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Case Details

Case Type	: Ct. Cases	
Filing No.	: 38673/2007	Filing Date: 29-03-2007
Registration No.	: 523989/2016	Date of Registration: 10-05-2011
CNR NO.	**: DLCT02-000717-2007**	

Case Status

First Hearing Date	**: 26th January 2007**
Next Hearing Date	**: 16th February 2016**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 482-**

Petitioner and Advocate

1) DELHI SCSTOBCMINORITIESHANDICAPPED FINANCIAL DEVELOPMENT CORPORATION LTD.
Address -

Respondent and Advocate

1) JAGDISH CHAND
Address -

FIR Details

Police Station	: Civil Lines
FIR No.	:
Year	:

History of Case Hearing

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Case Details

Case Type	: Ct. Cases	
Filing No.	: 38676/2007	Filing Date: 29-03-2007
Registration No.	: 523990/2016	Date of Registration: 10-05-2011
CNR NO.	**: DLCT02-000718-2007**	

Case Status

First Hearing Date	**: 26th January 2007**
Next Hearing Date	**: 16th February 2016**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 482-**

Petitioner and Advocate

1) DELHI SCSTOBCMINORITIESHANDICAPPED FINANCIAL DEVELOPMENT CORPORATION LTD.
Address -

Respondent and Advocate

1) SUNITA
Address -

FIR Details

Police Station	: Civil Lines
FIR No.	:
Year	:

History of Case Hearing

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Case Details

Case Type	: Ct. Cases	
Filing No.	: 26522/2007	Filing Date: 06-03-2007
Registration No.	: 514721/2016	Date of Registration: 01-07-2011
CNR NO.	**: DLCT02-000202-2007**	

Case Status

First Hearing Date	**: 11th February 2008**
Next Hearing Date	**: 17th March 2016**
Stage of Case	**: Prosecution Evidence**
Court No. and Judge	**: 482-**

Petitioner and Advocate

1) DELHI SCSTOBCMINORITIESHANDICAPPED FINANCIAL DEVELOPMENT CORPORATION LTD.
Address -

Respondent and Advocate

1) ZURGHAM HAIDER
Address -

FIR Details

Police Station	: Civil Lines
FIR No.	:
Year	:

History of Case Hearing

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Case Details

Case Type	: Ct. Cases	
Filing No.	: 616335/2005	Filing Date: 20-06-2005
Registration No.	: 517783/2016	Date of Registration: 01-07-2011
CNR NO.	**: DLCT02-000279-2005**	

Case Status

First Hearing Date	**: 09th August 2005**
Next Hearing Date	**: 29th February 2016**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 482-**

Petitioner and Advocate

1) DSCF
Address - NEW DELHI

Respondent and Advocate

1) ANAND KUMAR
Address - NEW DELHI

Acts

Under Act(s)	Under Section(s)
Negotiable Instruments Act	---

FIR Details

Police Station	: Civil Lines
FIR No.	:
Year	:

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Case Details

Case Type	: Ct. Cases	
Filing No.	: 26662/2007	Filing Date: 06-03-2007
Registration No.	: 522655/2016	Date of Registration: 01-07-2011
CNR NO.	**: DLCT02-000561-2007**	

Case Status

First Hearing Date	**: 11th February 2008**
Next Hearing Date	**: 17th March 2016**
Stage of Case	**: Prosecution Evidence**
Court No. and Judge	**: 482-**

Petitioner and Advocate

1) DELHI SCSTOBCMINORITIESHANDICAPPED FINANCIAL DEVELOPMENT CORPORATION LTD.
Address -

Respondent and Advocate

1) AAYUB ALI
Address -

FIR Details

Police Station	: Civil Lines
FIR No.	:
Year	:

History of Case Hearing

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Case Details

Case Type	: Ct. Cases	
Filing No.	: 26666/2007	Filing Date: 06-03-2007
Registration No.	: 522657/2016	Date of Registration: 01-07-2011
CNR NO.	**: DLCT02-000562-2007**	

Case Status

First Hearing Date	**: 11th February 2008**
Next Hearing Date	**: 17th March 2016**
Stage of Case	**: ---**
Court No. and Judge	**: 482-**

Petitioner and Advocate

1) DELHI SCSTOBCMINORITIESHANDICAPPED FINANCIAL DEVELOPMENT CORPORATION LTD.
Address -

Respondent and Advocate

1) ASHFAQ KHAN
Address -

FIR Details

Police Station	: Civil Lines
FIR No.	:
Year	:

History of Case Hearing

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Case Details

Case Type	: Ct. Cases	
Filing No.	: 91002/2005	Filing Date: 04-10-2005
Registration No.	: 513058/2016	Date of Registration: 11-07-2011
CNR NO.	**: DLCT02-000125-2005**	

Case Status

First Hearing Date	**: 30th August 2006**
Next Hearing Date	**: 29th February 2016**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 482-**

Petitioner and Advocate

1) DSCF
Address -

Respondent and Advocate

1) SH. SHISHU PAL
Address -

FIR Details

Police Station	: Civil Lines
FIR No.	:
Year	:

History of Case Hearing

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Case Details

Case Type	: Ct. Cases	
Filing No.	: 114269/2007	Filing Date: 15-11-2007
Registration No.	: 524599/2016	Date of Registration: 11-07-2011
CNR NO.	**: DLCT02-000787-2007**	

Case Status

First Hearing Date	**: 29th July 2008**
Next Hearing Date	**: 29th February 2016**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 482-**

Petitioner and Advocate

1) DELHI SCSTOBCMINORITYPHFIN DEV. CORP.
Address -

Respondent and Advocate

1) SEEMA
Address -

FIR Details

Police Station	: Civil Lines
FIR No.	:
Year	:

History of Case Hearing

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Case Details

Case Type	: Ct. Cases	
Filing No.	: 116537/2007	Filing Date: 21-11-2007
Registration No.	: 515511/2016	Date of Registration: 23-07-2012
CNR NO.	**: DLCT02-000232-2007**	

Case Status

First Hearing Date	**: 07th February 2008**
Next Hearing Date	**: 29th February 2016**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 482-**

Petitioner and Advocate

1) DSCF
Address -

Respondent and Advocate

1) MUKESH
Address -

Acts

Under Act(s)	Under Section(s)
Negotiable Instruments Act	---

FIR Details

Police Station	: Civil Lines
FIR No.	:
Year	:

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Case Details

Case Type	: Ct. Cases	
Filing No.	: 53908/2006	Filing Date: 24-06-2006
Registration No.	: 519083/2016	Date of Registration: 23-07-2012
CNR NO.	**: DLCT02-000327-2006**	

Case Status

First Hearing Date	**: 20th November 2006**
Next Hearing Date	**: 29th February 2016**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 482-**

Petitioner and Advocate

1) DELHI SCSTOBCMINORTYHANDICAPPED FINANCIAL AND DEVELOPMENT CORPORATION LTD.
Address - 2, BATTERLY LANE, RAJPUR ROAD, DELHI.

Respondent and Advocate

1) QAMARUDDIN
Address - 6247, PAKKI ROAD, BARA HINDU RAO, DELHI.

Acts

Under Act(s)	Under Section(s)
Negotiable Instruments Act	---

FIR Details

Police Station	: Civil Lines
FIR No.	:
Year	:

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Case Details

Case Type	: Ct. Cases	
Filing No.	: 116895/2008	Filing Date: 04-09-2008
Registration No.	: 522253/2016	Date of Registration: 23-07-2012
CNR NO.	**: DLCT02-000550-2008**	

Case Status

First Hearing Date	**: 12th February 2013**
Next Hearing Date	**: 29th February 2016**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 482-**

Petitioner and Advocate

1) DELHI SCST OBC MINORITIES HANDICAPPED FINANCIAL
Address -

Respondent and Advocate

1) SUSHMA DEVI
Address -

FIR Details

Police Station	: Civil Lines
FIR No.	:
Year	:

History of Case Hearing

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Case Details

Case Type	: Ct. Cases	
Filing No.	: 116219/2007	Filing Date: 17-11-2007
Registration No.	: 524520/2016	Date of Registration: 23-07-2012
CNR NO.	**: DLCT02-000777-2007**	

Case Status

First Hearing Date	**: 05th June 2008**
Next Hearing Date	**: 29th February 2016**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 482-**

Petitioner and Advocate

1) DSCF
Address -

Respondent and Advocate

1) KARAN SINGH
Address -

Acts

Under Act(s)	Under Section(s)
Negotiable Instruments Act	---

FIR Details

Police Station	: Civil Lines
FIR No.	:
Year	:

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Case Details

Case Type	: Ct. Cases	
Filing No.	: 109874/2008	Filing Date: 18-08-2008
Registration No.	: 523145/2016	Date of Registration: 26-03-2010
CNR NO.	**: DLCT02-000588-2008**	

Case Status

First Hearing Date	**: 25th August 2008**
Next Hearing Date	**: 19th December 2014**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 483-**

Petitioner and Advocate

1) DSFDC, CORPORATION
Address -

Respondent and Advocate

1) KARAN SINGH
Address -

Acts

Under Act(s)	Under Section(s)
Negotiable Instruments Act	---

FIR Details

Police Station	: Civil Lines
FIR No.	:
Year	:

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
523145/2016		25-08-2008	01-09-2008	Misc./ Appearance
523145/2016		01-09-2008	30-07-2009	Misc./ Appearance
523145/2016		30-07-2009	04-01-2013	Misc./ Appearance
523145/2016		04-01-2013	04-04-2013	Misc./ Appearance

>>

Case Details

Case Type	: Ct. Cases	
Filing No.	: 128477/2005	Filing Date: 14-04-2005
Registration No.	: 513275/2016	Date of Registration: 27-03-2010
CNR NO.	**: DLCT02-000134-2005**	

Case Status

First Hearing Date	**: 26th February 2009**
Next Hearing Date	**: 19th December 2014**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 483-**

Petitioner and Advocate

1) D.S.C.F.
Address - NEW DELHI

Respondent and Advocate

1) PARKASH SINGH
Address - NEW DELHI

Acts

Under Act(s)	Under Section(s)
Negotiable Instruments Act	---

FIR Details

Police Station	: Civil Lines
FIR No.	:
Year	:

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
513275/2016		26-02-2009	07-01-2013	Misc./ Appearance
513275/2016		07-01-2013	08-04-2013	Misc./ Appearance
513275/2016		08-04-2013	15-05-2013	Misc./ Appearance

>>

Case Details

Case Type	: Ct. Cases	
Filing No.	: 26308/2001	Filing Date: 04-01-2001
Registration No.	: 514180/2016	Date of Registration: 27-03-2010
CNR NO.	**: DLCT02-000065-2001**	

Case Status

First Hearing Date	**: 26th February 2009**
Next Hearing Date	**: 19th December 2014**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 483-**

Petitioner and Advocate

1) D.S.C.F.
Address - NEW DELHI

Respondent and Advocate

1) RAM KUMAR
Address - NEW DELHI

Acts

Under Act(s)	Under Section(s)
Negotiable Instruments Act	---

FIR Details

Police Station	: Civil Lines
FIR No.	:
Year	:

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
514180/2016		26-02-2009	07-01-2013	Misc./ Appearance
514180/2016		07-01-2013	08-04-2013	Misc./ Appearance
514180/2016		08-04-2013	15-05-2013	Misc./ Appearance

>>

Case Details

Case Type	: Ct. Cases	
Filing No.	: 128481/2005	Filing Date: 14-04-2005
Registration No.	: 519542/2016	Date of Registration: 27-03-2010
CNR NO.	**: DLCT02-000422-2005**	

Case Status

First Hearing Date	**: 26th February 2009**
Next Hearing Date	**: 19th December 2014**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 483-**

Petitioner and Advocate

1) D.S.C.F.
Address - NEW DELHI

Respondent and Advocate

1) PHERU SINGH
Address - NEW DELHI

Acts

Under Act(s)	Under Section(s)
Negotiable Instruments Act	---

FIR Details

Police Station	: Civil Lines
FIR No.	:
Year	:

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
519542/2016		26-02-2009	07-01-2013	Misc./ Appearance
519542/2016		07-01-2013	08-04-2013	Misc./ Appearance
519542/2016		08-04-2013	15-05-2013	Misc./ Appearance

>>

Case Details

Case Type	: Ct. Cases	
Filing No.	: 629465/2004	Filing Date: 18-08-2004
Registration No.	: 529120/2016	Date of Registration: 27-03-2010
CNR NO.	**: DLCT02-000377-2004**	

Case Status

First Hearing Date	**: 26th February 2009**
Next Hearing Date	**: 19th December 2014**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 483-**

Petitioner and Advocate

1) D.S.C.F.
Address - NEW DELHI

Respondent and Advocate

1) HEMLATA
Address - NEW DELHI

Acts

Under Act(s)	Under Section(s)
Negotiable Instruments Act	---

FIR Details

Police Station	: Civil Lines
FIR No.	:
Year	:

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
529120/2016		26-02-2009	07-01-2013	Misc./ Appearance
529120/2016		07-01-2013	08-04-2013	Misc./ Appearance
529120/2016		08-04-2013	15-05-2013	Misc./ Appearance

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Case Details

Case Type	: Ct. Cases	
Filing No.	: 26309/2001	Filing Date: 16-01-2001
Registration No.	: 529122/2016	Date of Registration: 27-03-2010
CNR NO.	**: DLCT02-000153-2001**	

Case Status

First Hearing Date	**: 26th February 2009**
Next Hearing Date	**: 19th December 2014**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 483-**

Petitioner and Advocate

1) D.S.C.F.
Address - NEW DELHI

Respondent and Advocate

1) VIJAY KUMARI
Address - NEW DELHI

Acts

Under Act(s)	Under Section(s)
Negotiable Instruments Act	---

FIR Details

Police Station	: Civil Lines
FIR No.	:
Year	:

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
529122/2016		26-02-2009	07-01-2013	Misc./ Appearance
529122/2016		07-01-2013	08-04-2013	Misc./ Appearance
529122/2016		08-04-2013	15-05-2013	Misc./ Appearance

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Case Details

Case Type	: Ct. Cases	
Filing No.	: 116523/2007	Filing Date: 21-11-2007
Registration No.	: 513167/2016	Date of Registration: 26-07-2010
CNR NO.	**: DLCT02-000150-2007**	

Case Status

First Hearing Date	**: 05th February 2008**
Next Hearing Date	**: 18th December 2014**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 483-**

Petitioner and Advocate

1) DSCF
Address -

Respondent and Advocate

1) OM PRKASH
Address -

Acts

Under Act(s)	Under Section(s)
Negotiable Instruments Act	---

FIR Details

Police Station	: Civil Lines
FIR No.	:
Year	:

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
513167/2016		05-02-2008	09-04-2008	Misc./ Appearance
513167/2016		09-04-2008	14-08-2008	Misc./ Appearance
513167/2016		14-08-2008	03-03-2009	Misc./ Appearance

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Case Details

Case Type	: Ct. Cases	
Filing No.	: 116602/2007	Filing Date: 21-11-2007
Registration No.	: 524745/2016	Date of Registration: 26-07-2010
CNR NO.	**: DLCT02-000796-2007**	

Case Status

First Hearing Date	**: 05th February 2008**
Next Hearing Date	**: 18th December 2014**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 483-**

Petitioner and Advocate

1) DSCF
Address -

Respondent and Advocate

1) RAJEEV CHANDRA
Address -

Acts

Under Act(s)	Under Section(s)
Negotiable Instruments Act	---

FIR Details

Police Station	: Civil Lines
FIR No.	:
Year	:

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
524745/2016		05-02-2008	09-04-2008	Misc./ Appearance
524745/2016		09-04-2008	14-08-2008	Misc./ Appearance
524745/2016		14-08-2008	03-03-2009	Misc./ Appearance

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Case Details

Case Type	: Ct. Cases	
Filing No.	: 16371/2008	Filing Date: 09-01-2008
Registration No.	: 514386/2016	Date of Registration: 07-12-2010
CNR NO.	**: DLCT02-000230-2008**	

Case Status

First Hearing Date	**: 14th February 2008**
Next Hearing Date	**: 08th January 2015**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 483-**

Petitioner and Advocate

1) INDIABULLS CREDIT SERVICES LTD
Address -

Respondent and Advocate

1) MOHD SALIM
Address -

FIR Details

Police Station	: Subzi Mandi
FIR No.	:
Year	:

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
514386/2016		14-02-2008	22-10-2008	Misc./ Appearance
514386/2016		22-10-2008	26-05-2009	Misc./ Appearance
514386/2016		26-05-2009	07-02-2013	Misc./ Appearance
514386/2016		07-02-2013	29-04-2013	Misc./ Appearance
514386/2016		29-04-2013	14-10-2013	Misc./ Appearance
514386/2016		14-10-2013	04-01-2014	Misc./ Appearance

>>

Case Details

Case Type	: Ct. Cases	
Filing No.	: 59099/2013	Filing Date: 20-11-2013
Registration No.	: 519637/2016	Date of Registration: 10-05-2011
CNR NO.	**: DLCT02-002091-2013**	

Case Status

First Hearing Date	**: 21st November 2013**
Next Hearing Date	**: 25th January 2014**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 483-**

Petitioner and Advocate

1) STANDARD CHARTED BANK
Address - NEW DELHI

Respondent and Advocate

1) PRASENJEET MUKHERJEE
Address - NEW DELHI

Acts

Under Act(s)	Under Section(s)
Negotiable Instruments Act	---

FIR Details

Police Station	: Patel Nagar
FIR No.	:
Year	:

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
519637/2016		21-11-2013	25-01-2014	Misc./ Appearance

>>

Case Details

Case Type	: Ct. Cases	
Filing No.	: 35643/2007	Filing Date: 22-03-2007
Registration No.	: 523643/2016	Date of Registration: 10-05-2011
CNR NO.	**: DLCT02-000680-2007**	

Case Status

First Hearing Date	**: 24th September 2007**
Next Hearing Date	**: 08th January 2015**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 483-**

Petitioner and Advocate

1) DELHI SCSTOBCMINORITYHANDICAPPED FINANCIAL AND DEVELOPMENT CORPORATION LTD.
Address - 2, BATERY LANE, RAJPUR ROAD, NEW DELHI

Respondent and Advocate

1) GOPAL KRISHAN
Address - 16415-I, GALI NO.7, BAPA NAGAR, MILTARY RD. KAROL BAGH, NEW DELHI NEW DELHI

Acts

Under Act(s)	Under Section(s)
Negotiable Instruments Act	---

FIR Details

Police Station	: Civil Lines
FIR No.	:
Year	:

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
523643/2016		24-09-2007	16-11-2012	Misc./ Appearance
523643/2016		16-11-2012	06-02-2013	Misc./ Appearance
523643/2016		06-02-2013	20-04-2013	Misc./ Appearance

>>

Case Details

Case Type	: Ct. Cases	
Filing No.	: 35646/2007	Filing Date: 22-03-2007
Registration No.	: 523644/2016	Date of Registration: 10-05-2011
CNR NO.	**: DLCT02-000681-2007**	

Case Status

First Hearing Date	**: 24th September 2007**
Next Hearing Date	**: 08th January 2015**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 483-**

Petitioner and Advocate

1) DELHI SCSTOBCMINORITYHANDICAPPED FINANCIAL AND DEVELOPMENT CORPORATION LTD.
Address - 2, BATERY LANE, RAJPUR ROAD, NEW DELHI

Respondent and Advocate

1) BHIKAM SINGH
Address - B-73, GOKUL PURI, NEW DELHI

Acts

Under Act(s)	Under Section(s)
Negotiable Instruments Act	---

FIR Details

Police Station	: Civil Lines
FIR No.	:
Year	:

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
523644/2016		24-09-2007	16-11-2012	Misc./ Appearance
523644/2016		16-11-2012	06-02-2013	Misc./ Appearance
523644/2016		06-02-2013	20-04-2013	Misc./ Appearance

>>

Case Details

Case Type	: Ct. Cases	
Filing No.	: 123586/2006	Filing Date: 22-06-2006
Registration No.	: 523796/2016	Date of Registration: 10-05-2011
CNR NO.	**: DLCT02-000667-2006**	

Case Status

First Hearing Date	**: 07th May 2007**
Next Hearing Date	**: 19th December 2014**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 483-**

Petitioner and Advocate

1) SCB
Address - NEW DELHI

Respondent and Advocate

1) PREM CHAND JAIN
Address - NEW DELHI

Acts

Under Act(s)	Under Section(s)
Negotiable Instruments Act	---

FIR Details

Police Station	: Patel Nagar
FIR No.	:
Year	:

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
523796/2016		07-05-2007	21-09-2007	Prosecution Evidence
523796/2016		21-09-2007	03-09-2008	Prosecution Evidence
523796/2016		03-09-2008	18-03-2013	Prosecution Evidence

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Case Details

Case Type	: Ct. Cases	
Filing No.	: 19671/2005	Filing Date: 11-03-2005
Registration No.	: 518121/2016	Date of Registration: 30-06-2011
CNR NO.	**: DLCT02-000317-2005**	

Case Status

First Hearing Date	**: 17th September 2005**
Next Hearing Date	**: 08th January 2015**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 483-**

Petitioner and Advocate

1) DSCF
Address - 2, BATTERY LANE RAJPUR ROAD DELHI NEW DELHI

Respondent and Advocate

1) SADAN KUMAR
Address - 1151, GALI GULIYAN, CHAFR PAHAR, JAMA MASJID DELHI NEW DELHI

Acts

Under Act(s)	Under Section(s)
Negotiable Instruments Act	---

FIR Details

Police Station	: Civil Lines
FIR No.	:
Year	:

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
518121/2016		17-09-2005	16-12-2005	Misc./ Appearance
518121/2016		16-12-2005	22-06-2006	Misc./ Appearance
518121/2016		22-06-2006	11-08-2006	Misc./ Appearance

>>

Case Details

Case Type	: Ct. Cases	
Filing No.	: 10320/2006	Filing Date: 13-02-2006
Registration No.	: 519304/2016	Date of Registration: 30-06-2011
CNR NO.	**: DLCT02-000353-2006**	

Case Status

First Hearing Date	**: 23rd May 2006**
Next Hearing Date	**: 08th January 2015**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 483-**

Petitioner and Advocate

1) DSFDC
Address -

Respondent and Advocate

1) SURAJ PAL
Address -

Acts

Under Act(s)	Under Section(s)
Negotiable Instruments Act	---

FIR Details

Police Station	: Civil Lines
FIR No.	:
Year	:

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
519304/2016		23-05-2006	06-11-2006	Misc./ Appearance
519304/2016		06-11-2006	13-04-2007	Misc./ Appearance
519304/2016		13-04-2007	07-12-2007	Misc./ Appearance

>>

Case Details

Case Type	: Ct. Cases	
Filing No.	: 10320/2006	Filing Date: 13-02-2006
Registration No.	: 519304/2016	Date of Registration: 30-06-2011
CNR NO.	**: DLCT02-000353-2006**	

Case Status

First Hearing Date	**: 23rd May 2006**
Next Hearing Date	**: 08th January 2015**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 483-**

Petitioner and Advocate

1) DSFDC
Address -

Respondent and Advocate

1) SURAJ PAL
Address -

Acts

Under Act(s)	Under Section(s)
Negotiable Instruments Act	---

FIR Details

Police Station	: Civil Lines
FIR No.	:
Year	:

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
519304/2016		23-05-2006	06-11-2006	Misc./ Appearance
519304/2016		06-11-2006	13-04-2007	Misc./ Appearance
519304/2016		13-04-2007	07-12-2007	Misc./ Appearance

>>

Case Details

Case Type	: Ct. Cases	
Filing No.	: 118208/2005	Filing Date: 19-12-2005
Registration No.	: 518854/2016	Date of Registration: 24-07-2012
CNR NO.	**: DLCT02-000394-2005**	

Case Status

First Hearing Date	**: 04th December 2006**
Next Hearing Date	**: 10th November 2014**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 483-**

Petitioner and Advocate

1) STATE BANK OF INDIA
Address - CLOCK TOWER BRANCH GHANTA GHAR NEW DELHI NEW DELHI

Respondent and Advocate

1) PRITAM SINGH
Address - WZ-19 DALAYSAR ROAD UTTAM NAGAR NEW DELHI NEW DELHI

Acts

Under Act(s)	Under Section(s)
Negotiable Instruments Act	---

FIR Details

Police Station	: Subzi Mandi
FIR No.	:
Year	:

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
518854/2016		04-12-2006	18-04-2008	Misc./ Appearance
518854/2016		18-04-2008	19-12-2012	Misc./ Appearance
518854/2016		19-12-2012	17-01-2013	Misc./ Appearance

>>

Case Details

Case Type	: Ct. Cases	
Filing No.	: 125642/2005	Filing Date: 20-04-2005
Registration No.	: 522728/2016	Date of Registration: 24-07-2012
CNR NO.	**: DLCT02-000449-2005**	

Case Status

First Hearing Date	**: 06th October 2007**
Next Hearing Date	**: 25th January 2014**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 483-**

Petitioner and Advocate

1) STANDARD CHARTERED BANK
Address - 3RD FLOOR, EXPRESS BUILDING, 910, BAHADUR SHAH ZAFAR MARG NEW DELHI

Respondent and Advocate

1) SOHAN LAL
Address - CC144636, SHERE PUNJAB HAIBOWL KHURD

Acts

Under Act(s)	Under Section(s)
Negotiable Instruments Act	---

FIR Details

Police Station	: Patel Nagar
FIR No.	:
Year	:

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
522728/2016		06-10-2007	21-12-2012	Misc./ Appearance
522728/2016		21-12-2012	30-01-2013	Misc./ Appearance
522728/2016		30-01-2013	25-02-2013	Misc./ Appearance

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Case Details

Case Type	: Ct. Cases	
Filing No.	: 11550/2008	Filing Date: 28-01-2008
Registration No.	: 525457/2016	Date of Registration: 24-07-2012
CNR NO.	**: DLCT02-000716-2008**	

Case Status

First Hearing Date	**: 31st January 2008**
Next Hearing Date	**: 28th November 2014**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 483-**

Petitioner and Advocate

1) MS GEE AAR CHITS PVT. LTD.
Address -

Respondent and Advocate

1) NARENDER KUMAR
Address -

Acts

Under Act(s)	Under Section(s)
Negotiable Instruments Act	---

FIR Details

Police Station	: Lahori Gate
FIR No.	:
Year	:

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
525457/2016		31-01-2008	05-03-2008	Misc./ Appearance
525457/2016		05-03-2008	20-10-2009	Misc./ Appearance
525457/2016		20-10-2009	19-12-2012	Misc./ Appearance

>>

Case Details

Case Type	: Ct. Cases	
Filing No.	: 88595/2006	Filing Date: 22-08-2006
Registration No.	: 521549/2016	Date of Registration: 19-11-2012
CNR NO.	**: DLCT02-000558-2006**	

Case Status

First Hearing Date	**: 27th September 2006**
Next Hearing Date	**: 26th January 2014**
Stage of Case	**: Prosecution Evidence**
Court No. and Judge	**: 483-**

Petitioner and Advocate

1) SC BANK
Address - NEW DELHI

Respondent and Advocate

1) DILEEP KR
Address - NEW DELHI

Acts

Under Act(s)	Under Section(s)
Negotiable Instruments Act	---

FIR Details

Police Station	: Patel Nagar
FIR No.	:
Year	:

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
521549/2016		27-09-2006	07-11-2007	Misc./ Appearance
521549/2016		07-11-2007	14-04-2008	Prosecution Evidence
521549/2016		14-04-2008	22-10-2008	Prosecution Evidence

>>

Case Details

Case Type	: Ct. Cases	
Filing No.	: 32453/2007	Filing Date: 29-03-2007
Registration No.	: 523385/2016	Date of Registration: 12-04-2010
CNR NO.	**: DLCT02-000663-2007**	

Case Status

First Hearing Date	**: 03rd April 2007**
Next Hearing Date	**: 02nd August 2014**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 489-**

Petitioner and Advocate

1) ING VYSYA BANK LTD.
Address -

Respondent and Advocate

1) MEERA KUMAR
Address -

FIR Details

Police Station	: Karol Bagh
FIR No.	:
Year	:

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
523385/2016		03-04-2007	22-09-2007	Misc./ Appearance
523385/2016		22-09-2007	08-02-2008	Misc./ Appearance
523385/2016		08-02-2008	05-06-2008	Misc./ Appearance
523385/2016		05-06-2008	05-11-2012	Misc./ Appearance
523385/2016		05-11-2012	06-03-2013	Misc./ Appearance
523385/2016		06-03-2013	17-09-2013	Misc./ Appearance

>>

Case Details

Case Type	: Ct. Cases	
Filing No.	: 28394/2001	Filing Date: 13-11-2001
Registration No.	: 535263/2016	Date of Registration: 26-05-2010
CNR NO.	**: DLCT02-000167-2001**	

Case Status

First Hearing Date	**: 06th December 2012**
Next Hearing Date	**: 26th February 2015**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 489-**

Petitioner and Advocate

1) UPAVAN LEASING PVT LTD
Address - NEW DELHI

Respondent and Advocate

1) SATPAL
Address - NEW DELHI

FIR Details

Police Station	: Karol Bagh
FIR No.	:
Year	:

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
535263/2016		06-12-2012	27-04-2013	Misc./ Appearance
535263/2016		27-04-2013	21-02-2014	Misc./ Appearance
535263/2016		21-02-2014	03-04-2014	Misc./ Appearance
535263/2016		03-04-2014	10-05-2014	Misc./ Appearance
535263/2016		10-05-2014	27-06-2014	Misc./ Appearance
535263/2016		27-06-2014	22-07-2014	Misc./ Appearance

>>

Case Details

Case Type	: Ct. Cases	
Filing No.	: 14687/2008	Filing Date: 09-01-2008
Registration No.	: 517154/2016	Date of Registration: 07-06-2010
CNR NO.	**: DLCT02-000328-2008**	

Case Status

First Hearing Date	**: 05th February 2008**
Next Hearing Date	**: 09th December 2014**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 489-**

Petitioner and Advocate

1) INDIABULLS CREDIT SERVICES LTD
Address -

Respondent and Advocate

1) TILLOCK RABI DAS
Address -

FIR Details

Police Station	: Subzi Mandi
FIR No.	:
Year	:

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
517154/2016		05-02-2008	24-02-2008	Misc./ Appearance
517154/2016		24-02-2008	19-04-2008	Misc./ Appearance
517154/2016		19-04-2008	21-02-2013	Misc./ Appearance
517154/2016		21-02-2013	07-08-2013	Misc./ Appearance
517154/2016		07-08-2013	10-12-2013	Misc./ Appearance
517154/2016		10-12-2013	12-02-2014	Misc./ Appearance

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Case Details

Case Type	: Ct. Cases	
Filing No.	: 14679/2008	Filing Date: 09-01-2008
Registration No.	: 517155/2016	Date of Registration: 07-06-2010
CNR NO.	**: DLCT02-000329-2008**	

Case Status

First Hearing Date	**: 05th February 2008**
Next Hearing Date	**: 09th December 2014**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 489-**

Petitioner and Advocate

1) INDIABULLS CREDIT SERVICES LTD
Address -

Respondent and Advocate

1) ROBINE JAISWAL
Address -

FIR Details

Police Station	: Subzi Mandi
FIR No.	:
Year	:

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
517155/2016		05-02-2008	24-02-2008	Misc./ Appearance
517155/2016		24-02-2008	19-04-2008	Misc./ Appearance
517155/2016		19-04-2008	21-02-2013	Misc./ Appearance
517155/2016		21-02-2013	07-08-2013	Misc./ Appearance
517155/2016		07-08-2013	10-12-2013	Misc./ Appearance
517155/2016		10-12-2013	12-02-2014	Misc./ Appearance

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Case Details

Case Type	: Ct. Cases	
Filing No.	: 14708/2008	Filing Date: 09-01-2008
Registration No.	: 524402/2016	Date of Registration: 07-06-2010
CNR NO.	**: DLCT02-000643-2008**	

Case Status

First Hearing Date	**: 05th February 2008**
Next Hearing Date	**: 09th December 2014**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 489-**

Petitioner and Advocate

1) INDIABULLS CREDIT SERVICES LTD
Address -

Respondent and Advocate

1) MITHU KUNDU
Address -

FIR Details

Police Station	: Subzi Mandi
FIR No.	:
Year	:

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
524402/2016		05-02-2008	24-02-2008	Misc./ Appearance
524402/2016		24-02-2008	19-04-2008	Misc./ Appearance
524402/2016		19-04-2008	21-02-2013	Misc./ Appearance
524402/2016		21-02-2013	07-08-2013	Misc./ Appearance
524402/2016		07-08-2013	10-12-2013	Misc./ Appearance
524402/2016		10-12-2013	12-02-2014	Misc./ Appearance

>>

Case Details

Case Type	: Ct. Cases	
Filing No.	: 13198/2008	Filing Date: 08-01-2008
Registration No.	: 525458/2016	Date of Registration: 07-06-2010
CNR NO.	**: DLCT02-000717-2008**	

Case Status

First Hearing Date	**: 24th February 2008**
Next Hearing Date	**: 11th April 2014**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 489-**

Petitioner and Advocate

1) INDIA BULLS CREDIT SERVICES LTD.
Address -

Respondent and Advocate

1) S .V. PERIYASWAMY
Address -

FIR Details

Police Station	: Subzi Mandi
FIR No.	:
Year	:

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
525458/2016		24-02-2008	19-04-2008	Misc./ Appearance
525458/2016		19-04-2008	21-02-2013	Misc./ Appearance
525458/2016		21-02-2013	07-08-2013	Misc./ Appearance
525458/2016		07-08-2013	10-12-2013	Misc./ Appearance
525458/2016		10-12-2013	12-02-2014	Misc./ Appearance
525458/2016		12-02-2014	11-04-2014	Misc./ Appearance

>>

Case Details

Case Type	: Ct. Cases	
Filing No.	: 13273/2008	Filing Date: 08-01-2008
Registration No.	: 525528/2016	Date of Registration: 07-06-2010
CNR NO.	**: DLCT02-000731-2008**	

Case Status

First Hearing Date	**: 24th February 2008**
Next Hearing Date	**: 09th December 2014**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 489-**

Petitioner and Advocate

1) INDIA BULLS CREDIT SERVICES LTD.
Address -

Respondent and Advocate

1) PRAMIL KUMAR J
Address -

FIR Details

Police Station	: Subzi Mandi
FIR No.	:
Year	:

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
525528/2016		24-02-2008	19-04-2008	Misc./ Appearance
525528/2016		19-04-2008	21-02-2013	Misc./ Appearance
525528/2016		21-02-2013	07-08-2013	Misc./ Appearance
525528/2016		07-08-2013	10-12-2013	Misc./ Appearance
525528/2016		10-12-2013	12-02-2014	Misc./ Appearance
525528/2016		12-02-2014	11-04-2014	Misc./ Appearance
525528/2016		11-04-2014	06-08-2014	Misc./ Appearance

>>

Case Details

Case Type	: Cr. Case	
Filing No.	: 138867/2007	Filing Date: 05-09-2007
Registration No.	: 299785/2016	Date of Registration: 05-07-2010
CNR NO.	**: DLCT02-000920-2007**	

Case Status

First Hearing Date	**: 23rd April 2009**
Next Hearing Date	**: 16th April 2013**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 489-**

Petitioner and Advocate

1) STATE
Address -

Respondent and Advocate

1) HARJEET SINGH
Address - NEW DELHI

Acts

Under Act(s)	Under Section(s)
Punjab Excise Act 1914	---

FIR Details

Police Station	: Hari Nagar
FIR No.	: 239/07
Year	: 2007

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
299785/2016		23-04-2009	18-09-2009	Misc./ Appearance
299785/2016		18-09-2009	23-03-2010	Misc./ Appearance
299785/2016		23-03-2010	24-05-2010	Misc./ Appearance

>>

Case Details

Case Type	: Cr. Case	
Filing No.	: 127248/2006	Filing Date: 28-09-2006
Registration No.	: 294759/2016	Date of Registration: 07-07-2010
CNR NO.	**: DLCT02-000511-2006**	

Case Status

First Hearing Date	**: 02nd December 2009**
Next Hearing Date	**: 07th August 2013**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 489-**

Petitioner and Advocate

1) STATE
Address -

Respondent and Advocate

1) KANHEYA LAL
Address - NEW DELHI

Acts

Under Act(s)	Under Section(s)
Punjab Excise Act 1914	---

FIR Details

Police Station	: Hari Nagar
FIR No.	: 109/06
Year	: 2006

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
294759/2016		02-12-2009	04-05-2010	Misc./ Appearance
294759/2016		04-05-2010	21-02-2013	Misc./ Appearance
294759/2016		21-02-2013	07-08-2013	Misc./ Appearance

>>

Case Details

Case Type	: Ct. Cases	
Filing No.	: 90955/2008	Filing Date: 28-06-2008
Registration No.	: 526221/2016	Date of Registration: 07-07-2010
CNR NO.	**: DLCT02-000811-2008**	

Case Status

First Hearing Date	**: 08th July 2008**
Next Hearing Date	**: 09th December 2014**
Stage of Case	**: Prosecution Evidence**
Court No. and Judge	**: 489-**

Petitioner and Advocate

1) DELHI SCSTOBC FIN AND DEV LTD.
Address -

Respondent and Advocate

1) RAM KISHAN
Address -

Acts

Under Act(s)	Under Section(s)
Negotiable Instruments Act	---

FIR Details

Police Station	: Civil Lines
FIR No.	:
Year	:

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
526221/2016		08-07-2008	30-08-2008	Misc./ Appearance
526221/2016		30-08-2008	12-01-2009	Misc./ Appearance
526221/2016		12-01-2009	03-03-2010	Misc./ Appearance

>>

Case Details

Case Type	: Ct. Cases	
Filing No.	: 90964/2008	Filing Date: 28-06-2008
Registration No.	: 526245/2016	Date of Registration: 07-07-2010
CNR NO.	**: DLCT02-000819-2008**	

Case Status

First Hearing Date	**: 08th July 2008**
Next Hearing Date	**: 13th December 2014**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 489-**

Petitioner and Advocate

1) DELHI SCSTOBC FIN AND DEV LTD.
Address -

Respondent and Advocate

1) VINOD KUMAR
Address -

Acts

Under Act(s)	Under Section(s)
Negotiable Instruments Act	---

FIR Details

Police Station	: Civil Lines
FIR No.	:
Year	:

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
526245/2016		08-07-2008	30-08-2008	Misc./ Appearance
526245/2016		30-08-2008	12-01-2009	Misc./ Appearance
526245/2016		12-01-2009	03-03-2010	Misc./ Appearance

>>

Case Details

Case Type	: Ct. Cases	
Filing No.	: 90979/2008	Filing Date: 28-06-2008
Registration No.	: 526247/2016	Date of Registration: 07-07-2010
CNR NO.	**: DLCT02-000820-2008**	

Case Status

First Hearing Date	**: 08th July 2008**
Next Hearing Date	**: 27th January 2015**
Stage of Case	**: Prosecution Evidence**
Court No. and Judge	**: 489-**

Petitioner and Advocate

1) DELHI SCSTOBC FIN AND DEV LTD.
Address -

Respondent and Advocate

1) SANJEEV KUNMAR
Address -

Acts

Under Act(s)	Under Section(s)
Negotiable Instruments Act	---

FIR Details

Police Station	: Civil Lines
FIR No.	:
Year	:

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
526247/2016		08-07-2008	30-08-2008	Misc./ Appearance
526247/2016		30-08-2008	12-01-2009	Misc./ Appearance
526247/2016		12-01-2009	03-03-2010	Misc./ Appearance

>>

Case Details

Case Type	: Ct. Cases	
Filing No.	: 90982/2008	Filing Date: 28-06-2008
Registration No.	: 526248/2016	Date of Registration: 07-07-2010
CNR NO.	**: DLCT02-000821-2008**	

Case Status

First Hearing Date	**: 08th July 2008**
Next Hearing Date	**: 13th December 2014**
Stage of Case	**: Prosecution Evidence**
Court No. and Judge	**: 489-**

Petitioner and Advocate

1) DELHI SCSTOBC FIN AND DEV LTD.
Address -

Respondent and Advocate

1) NAWAB
Address -

Acts

Under Act(s)	Under Section(s)
Negotiable Instruments Act	---

FIR Details

Police Station	: Civil Lines
FIR No.	:
Year	:

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
526248/2016		08-07-2008	30-08-2008	Misc./ Appearance
526248/2016		30-08-2008	12-01-2009	Misc./ Appearance
526248/2016		12-01-2009	03-03-2010	Misc./ Appearance

>>

Case Details

Case Type	: Ct. Cases	
Filing No.	: 90985/2008	Filing Date: 28-06-2008
Registration No.	: 526249/2016	Date of Registration: 07-07-2010
CNR NO.	**: DLCT02-000822-2008**	

Case Status

First Hearing Date	**: 08th July 2008**
Next Hearing Date	**: 17th December 2014**
Stage of Case	**: Prosecution Evidence**
Court No. and Judge	**: 489-**

Petitioner and Advocate

1) DELHI SCSTOBC FIN AND DEV LTD.
Address -

Respondent and Advocate

1) SUMITRA DEVI
Address -

Acts

Under Act(s)	Under Section(s)
Negotiable Instruments Act	---

FIR Details

Police Station	: Civil Lines
FIR No.	:
Year	:

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
526249/2016		08-07-2008	30-08-2008	Misc./ Appearance
526249/2016		30-08-2008	12-01-2009	Misc./ Appearance
526249/2016		12-01-2009	03-03-2010	Misc./ Appearance

>>

Case Details

Case Type	: Ct. Cases	
Filing No.	: 90995/2008	Filing Date: 28-06-2008
Registration No.	: 526250/2016	Date of Registration: 07-07-2010
CNR NO.	**: DLCT02-000823-2008**	

Case Status

First Hearing Date	**: 08th July 2008**
Next Hearing Date	**: 09th December 2014**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 489-**

Petitioner and Advocate

1) DELHI SCSTOBC FIN AND DEV LTD.
Address -

Respondent and Advocate

1) RAMVIR SINGH
Address -

Acts

Under Act(s)	Under Section(s)
Negotiable Instruments Act	---

FIR Details

Police Station	: Civil Lines
FIR No.	:
Year	:

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
526250/2016		08-07-2008	30-08-2008	Misc./ Appearance
526250/2016		30-08-2008	12-01-2009	Misc./ Appearance
526250/2016		12-01-2009	03-03-2010	Misc./ Appearance

>>

Case Details

Case Type	: Ct. Cases	
Filing No.	: 91250/2008	Filing Date: 28-06-2008
Registration No.	: 526409/2016	Date of Registration: 07-07-2010
CNR NO.	**: DLCT02-000839-2008**	

Case Status

First Hearing Date	**: 09th July 2008**
Next Hearing Date	**: 12th December 2014**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 489-**

Petitioner and Advocate

1) DELHI SCSTOBCFIN.PVT LTD
Address -

Respondent and Advocate

1) DALIP KUMAR
Address -

Acts

Under Act(s)	Under Section(s)
Negotiable Instruments Act	---

FIR Details

Police Station	: Civil Lines
FIR No.	:
Year	:

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
526409/2016		09-07-2008	26-11-2008	Misc./ Appearance
526409/2016		26-11-2008	23-11-2009	Misc./ Appearance
526409/2016		23-11-2009	25-02-2013	Misc./ Appearance

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Case Details

Case Type	: Ct. Cases	
Filing No.	: 91194/2008	Filing Date: 28-06-2008
Registration No.	: 526618/2016	Date of Registration: 07-07-2010
CNR NO.	**: DLCT02-000859-2008**	

Case Status

First Hearing Date	**: 09th July 2008**
Next Hearing Date	**: 12th December 2014**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 489-**

Petitioner and Advocate

1) DELHI SCSTOBCFIN.PVT LTD
Address -

Respondent and Advocate

1) RAVINDER KUMAR
Address -

Acts

Under Act(s)	Under Section(s)
Negotiable Instruments Act	---

FIR Details

Police Station	: Civil Lines
FIR No.	:
Year	:

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing

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Case Details

Case Type	: Ct. Cases	
Filing No.	: 91198/2008	Filing Date: 28-06-2008
Registration No.	: 526619/2016	Date of Registration: 07-07-2010
CNR NO.	**: DLCT02-000860-2008**	

Case Status

First Hearing Date	**: 09th July 2008**
Next Hearing Date	**: 13th December 2014**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 489-**

Petitioner and Advocate

1) DELHI SCSTOBCFIN.PVT LTD
Address -

Respondent and Advocate

1) NAVDIP
Address -

Acts

Under Act(s)	Under Section(s)
Negotiable Instruments Act	---

FIR Details

Police Station	: Civil Lines
FIR No.	:
Year	:

>>

Case Details

Case Type	: Ct. Cases	
Filing No.	: 91210/2008	Filing Date: 28-06-2008
Registration No.	: 526621/2016	Date of Registration: 07-07-2010
CNR NO.	**: DLCT02-000861-2008**	

Case Status

First Hearing Date	**: 09th July 2008**
Next Hearing Date	**: 13th December 2014**
Stage of Case	**: Prosecution Evidence**
Court No. and Judge	**: 489-**

Petitioner and Advocate

1) DELHI SCSTOBCFIN.PVT LTD
Address -

Respondent and Advocate

1) MUKESH KUMAR
Address -

Acts

Under Act(s)	Under Section(s)
Negotiable Instruments Act	---

FIR Details

Police Station	: Civil Lines
FIR No.	:
Year	:

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
526621/2016		09-07-2008	26-11-2008	Misc./ Appearance
526621/2016		26-11-2008	23-11-2009	Misc./ Appearance
526621/2016		23-11-2009	31-01-2013	Misc./ Appearance

>>

Case Details

Case Type	: Ct. Cases	
Filing No.	: 91227/2008	Filing Date: 28-06-2008
Registration No.	: 526622/2016	Date of Registration: 07-07-2010
CNR NO.	**: DLCT02-000862-2008**	

Case Status

First Hearing Date	**: 09th July 2008**
Next Hearing Date	**: 12th December 2014**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 489-**

Petitioner and Advocate

1) DELHI SCSTOBCFIN.PVT LTD
Address -

Respondent and Advocate

1) SANJAY
Address -

Acts

Under Act(s)	Under Section(s)
Negotiable Instruments Act	---

FIR Details

Police Station	: Civil Lines
FIR No.	:
Year	:

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
526622/2016		09-07-2008	26-11-2008	Misc./ Appearance
526622/2016		26-11-2008	23-11-2009	Misc./ Appearance
526622/2016		23-11-2009	21-11-2012	Misc./ Appearance

>>

Case Details

Case Type	: Ct. Cases	
Filing No.	: 90945/2008	Filing Date: 28-06-2008
Registration No.	: 526889/2016	Date of Registration: 07-07-2010
CNR NO.	**: DLCT02-000896-2008**	

Case Status

First Hearing Date	**: 08th July 2008**
Next Hearing Date	**: 09th December 2014**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 489-**

Petitioner and Advocate

1) DELHI SCSTOBC FIN AND DEV LTD.
Address -

Respondent and Advocate

1) PREMWATI
Address -

Acts

Under Act(s)	Under Section(s)
Negotiable Instruments Act	---

FIR Details

Police Station	: Civil Lines
FIR No.	:
Year	:

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
526889/2016		08-07-2008	30-08-2008	Misc./ Appearance
526889/2016		30-08-2008	12-01-2009	Misc./ Appearance
526889/2016		12-01-2009	03-03-2010	Misc./ Appearance

>>

Case Details

Case Type	: Ct. Cases	
Filing No.	: 91182/2008	Filing Date: 28-06-2008
Registration No.	: 526924/2016	Date of Registration: 07-07-2010
CNR NO.	**: DLCT02-000908-2008**	

Case Status

First Hearing Date	**: 09th July 2008**
Next Hearing Date	**: 12th December 2014**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 489-**

Petitioner and Advocate

1) DELHI SCSTOBCFIN.PVT LTD
Address -

Respondent and Advocate

1) DEVENDER
Address -

Acts

Under Act(s)	Under Section(s)
Negotiable Instruments Act	---

FIR Details

Police Station	: Civil Lines
FIR No.	:
Year	:

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
526924/2016		09-07-2008	26-11-2008	Misc./ Appearance
526924/2016		26-11-2008	23-11-2009	Misc./ Appearance
526924/2016		23-11-2009	21-11-2012	Misc./ Appearance

>>

Case Details

Case Type	: Ct. Cases	
Filing No.	: 91192/2008	Filing Date: 28-06-2008
Registration No.	: 526925/2016	Date of Registration: 07-07-2010
CNR NO.	**: DLCT02-000909-2008**	

Case Status

First Hearing Date	**: 09th July 2008**
Next Hearing Date	**: 09th December 2014**
Stage of Case	**: Prosecution Evidence**
Court No. and Judge	**: 489-**

Petitioner and Advocate

1) DELHI SCSTOBCFIN.PVT LTD
Address -

Respondent and Advocate

1) RAMESH
Address -

Acts

Under Act(s)	Under Section(s)
Negotiable Instruments Act	---

FIR Details

Police Station	: Civil Lines
FIR No.	:
Year	:

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
526925/2016		09-07-2008	26-11-2008	Misc./ Appearance
526925/2016		26-11-2008	23-11-2009	Misc./ Appearance
526925/2016		23-11-2009	31-01-2013	Misc./ Appearance

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Case Details

Case Type	: Cr. Case	
Filing No.	: 126483/2006	Filing Date: 24-08-2006
Registration No.	: 292294/2016	Date of Registration: 09-07-2010
CNR NO.	**: DLCT02-000268-2006**	

Case Status

First Hearing Date	**: 02nd February 2009**
Next Hearing Date	**: 13th August 2013**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 489-**

Petitioner and Advocate

1) STATE
Address -

Respondent and Advocate

1) GURDAYAL SINGH
Address - NEW DELHI

Acts

Under Act(s)	Under Section(s)
Punjab Excise Act 1914	---

FIR Details

Police Station	: Hari Nagar
FIR No.	: 507/05
Year	: 2005

>>

Case Details

Case Type	: Cr. Case	
Filing No.	: 140801/2007	Filing Date: 19-02-2007
Registration No.	: 300773/2016	Date of Registration: 09-07-2010
CNR NO.	**: DLCT02-000962-2007**	

Case Status

First Hearing Date	**: 20th July 2009**
Next Hearing Date	**: 23rd November 2012**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 489-**

Petitioner and Advocate

1) STATE
Address -

Respondent and Advocate

1) BADAN SINGH
Address - NEW DELHI

Acts

Under Act(s)	Under Section(s)
Punjab Excise Act 1914	---

FIR Details

Police Station	: Hari Nagar
FIR No.	: 256
Year	: 2006

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
300773/2016		20-07-2009	06-01-2010	Misc./ Appearance
300773/2016		06-01-2010	05-04-2010	Misc./ Appearance
300773/2016		05-04-2010	23-11-2012	Misc./ Appearance

>>

Case Details

Case Type	: Cr. Case	
Filing No.	: 12205/2000	Filing Date: 05-09-2000
Registration No.	: 291527/2016	Date of Registration: 12-07-2010
CNR NO.	**: DLCT02-000130-2000**	

Case Status

First Hearing Date	**: 09th November 2004**
Next Hearing Date	**: 12th March 2013**
Stage of Case	**: Prosecution Evidence**
Court No. and Judge	**: 489-**

Petitioner and Advocate

1) STATE
Address -

Respondent and Advocate

1) MANOJ
Address - C-B-190, NARAYANA, NEW DELHI NEW DELHI

Acts

Under Act(s)	Under Section(s)
Motor Vehicle Act	---

FIR Details

Police Station	: Rajouri Garden
FIR No.	:
Year	: 2000

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
291527/2016		09-11-2004	04-05-2005	Misc./ Appearance
291527/2016		04-05-2005	24-11-2005	Prosecution Evidence
291527/2016		24-11-2005	08-11-2012	Prosecution Evidence

>>

Case Details

Case Type	: Cr. Case	
Filing No.	: 128467/2005	Filing Date: 30-09-2005
Registration No.	: 298821/2016	Date of Registration: 12-07-2010
CNR NO.	**: DLCT02-000481-2005**	

Case Status

First Hearing Date	**: 17th January 2009**
Next Hearing Date	**: 13th August 2013**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 489-**

Petitioner and Advocate

1) STATE
Address -

Respondent and Advocate

1) SUNIL KR.
Address - NEW DELHI

Acts

Under Act(s)	Under Section(s)
Punjab Excise Act 1914	---

FIR Details

Police Station	: Hari Nagar
FIR No.	: 349/05
Year	: 2005

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
298821/2016		17-01-2009	14-10-2009	Misc./ Appearance
298821/2016		14-10-2009	27-04-2010	Misc./ Appearance
298821/2016		27-04-2010	22-02-2013	Misc./ Appearance

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Case Details

Case Type	: Cr. Case	
Filing No.	: 128911/2005	Filing Date: 10-06-2005
Registration No.	: 299406/2016	Date of Registration: 12-07-2010
CNR NO.	**: DLCT02-000496-2005**	

Case Status

First Hearing Date	**: 25th April 2009**
Next Hearing Date	**: 16th April 2013**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 489-**

Petitioner and Advocate

1) STATE
Address -

Respondent and Advocate

1) DALIP TEWARI
Address - NEW DELHI

Acts

Under Act(s)	Under Section(s)
Punjab Excise Act 1914	---

FIR Details

Police Station	: Hari Nagar
FIR No.	: 306/05
Year	: 2005

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
299406/2016		25-04-2009	18-08-2009	Misc./ Appearance
299406/2016		18-08-2009	10-02-2010	Misc./ Appearance
299406/2016		10-02-2010	27-11-2012	Misc./ Appearance
299406/2016		27-11-2012	16-04-2013	Misc./ Appearance

Case Transfer details between the Courts

Regn. No.	Date of Transfer	From Court No. and Judge	To Court No. and Judge
299406/2016	09-11-2012	468 -	489 -

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Case Details

Case Type	: Cr. Case	
Filing No.	: 128892/2006	Filing Date: 01-04-2006
Registration No.	: 300675/2016	Date of Registration: 12-07-2010
CNR NO.	**: DLCT02-000779-2006**	

Case Status

First Hearing Date	**: 24th July 2009**
Next Hearing Date	**: 12th December 2012**
Stage of Case	**: Prosecution Evidence**
Court No. and Judge	**: 489-**

Petitioner and Advocate

1) STATE
Address -

Respondent and Advocate

1) MOHAN CHANDER
Address - NEW DELHI

Acts

Under Act(s)	Under Section(s)
IPC	---

FIR Details

Police Station	: Hari Nagar
FIR No.	: 92
Year	: 2006

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
300675/2016		24-07-2009	17-12-2009	Prosecution Evidence
300675/2016		17-12-2009	10-05-2010	Prosecution Evidence
300675/2016		10-05-2010	22-11-2012	Prosecution Evidence
300675/2016		22-11-2012	12-12-2012	Prosecution Evidence

Case Transfer details between the Courts

Regn. No.	Date of Transfer	From Court No. and Judge	To Court No. and Judge
300675/2016	07-11-2012	468 -	489 -

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Case Details

Case Type	: Cr. Case	
Filing No.	: 129240/2006	Filing Date: 17-08-2006
Registration No.	: 301131/2016	Date of Registration: 15-07-2010
CNR NO.	**: DLCT02-000786-2006**	

Case Status

First Hearing Date	**: 13th August 2009**
Next Hearing Date	**: 07th August 2013**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 489-**

Petitioner and Advocate

1) STATE
Address -

Respondent and Advocate

1) DEEPAK
Address - NEW DELHI

Acts

Under Act(s)	Under Section(s)
Punjab Excise Act 1914	---

FIR Details

Police Station	: Hari Nagar
FIR No.	: 192
Year	: 2006

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
301131/2016		13-08-2009	21-02-2013	Misc./ Appearance
301131/2016		21-02-2013	07-08-2013	Misc./ Appearance

Case Transfer details between the Courts

Regn. No.	Date of Transfer	From Court No. and Judge	To Court No. and Judge
301131/2016	22-11-2012	468 -	489 -

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Case Details

Case Type	: Cr. Case	
Filing No.	: 19569/2001	Filing Date: 06-07-2001
Registration No.	: 291529/2016	Date of Registration: 02-08-2010
CNR NO.	**: DLCT02-000118-2001**	

Case Status

First Hearing Date	**: 13th December 2005**
Next Hearing Date	**: 16th April 2013**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 489-**

Petitioner and Advocate

1) STATE
Address -

Respondent and Advocate

1) RAVI KUMAR
Address - K-295, SHAKURPUR, DELHI NEW DELHI

Acts

Under Act(s)	Under Section(s)
Motor Vehicle Act	---

FIR Details

Police Station	: Rajouri Garden
FIR No.	:
Year	: 2001

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
291529/2016		13-12-2005	17-03-2010	Misc./ Appearance
291529/2016		17-03-2010	27-11-2012	Misc./ Appearance
291529/2016		27-11-2012	16-04-2013	Misc./ Appearance

Case Transfer details between the Courts

Regn. No.	Date of Transfer	From Court No. and Judge	To Court No. and Judge
291529/2016	16-03-2010	757 -	470 -
291529/2016	08-06-2010	470 -	483 -

291529/2016	09-11-2012	483 -	489 -

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Case Details

Case Type	: Cr. Case	
Filing No.	: 129250/2005	Filing Date: 08-12-2005
Registration No.	: 300501/2016	Date of Registration: 02-08-2010
CNR NO.	**: DLCT02-000515-2005**	

Case Status

First Hearing Date	**: 02nd November 2009**
Next Hearing Date	**: 16th April 2013**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 489-**

Petitioner and Advocate

1) STATE
Address -

Respondent and Advocate

1) VIRENDER
Address - A-98 Gulab Bagh, Nawada, Delhi WEST DELHI

Acts

Under Act(s)	Under Section(s)
Motor Vehicle Act	---

FIR Details

Police Station	: Tilak Nagar
FIR No.	:
Year	: 2005

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
300501/2016		02-11-2009	15-12-2009	Misc./ Appearance
300501/2016		15-12-2009	17-03-2010	Misc./ Appearance
300501/2016		17-03-2010	27-11-2012	Misc./ Appearance
300501/2016		27-11-2012	16-04-2013	Misc./ Appearance

Case Transfer details between the Courts

Regn. No.	Date of Transfer	From Court No. and Judge	To Court No. and Judge
300501/2016	08-06-2010	470 -	483 -

300501/2016	09-11-2012	483 -	489 -

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Case Details

Case Type	: Cr. Case	
Filing No.	: 26977/2002	Filing Date: 10-09-2002
Registration No.	: 290105/2016	Date of Registration: 11-08-2010
CNR NO.	**: DLCT02-000113-2002**	

Case Status

First Hearing Date	**: 17th October 2004**
Next Hearing Date	**: 26th July 2013**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 489-**

Petitioner and Advocate

1) STATE
Address -

Respondent and Advocate

1) PRADEEP KUMAR
Address - D-105A HASTSAL VIHAR, UTTAM NAGAR, NEW DELHI NEW DELHI

Acts

Under Act(s)	Under Section(s)
Motor Vehicle Act	---

FIR Details

Police Station	: Rajouri Garden
FIR No.	:
Year	: 2000

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
290105/2016		17-10-2004	02-11-2004	Misc./ Appearance
290105/2016		02-11-2004	19-04-2005	Misc./ Appearance
290105/2016		19-04-2005	07-11-2005	Misc./ Appearance
290105/2016		07-11-2005	20-11-2012	Misc./ Appearance
290105/2016		20-11-2012	23-03-2013	Misc./ Appearance
290105/2016		23-03-2013	26-07-2013	Misc./ Appearance

Case Transfer details between the Courts

Regn. No.	Date of Transfer	From Court No. and Judge	To Court No. and Judge
~~290105/2016~~	~~17-05-2010~~	757 -	470 -
290105/2016	09-06-2010	470 -	483 -
290105/2016	09-11-2012	483 -	489 -

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Case Details

Case Type	: Cr. Case	
Filing No.	: 65089/2010	Filing Date: 30-11-2010
Registration No.	: 288239/2016	Date of Registration: 30-11-2010
CNR NO.	**: DLCT02-000117-2010**	

Case Status

First Hearing Date	**: 23rd November 2012**
Next Hearing Date	**: 17th July 2013**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 489-**

Petitioner and Advocate

1) STATE
Address -

Respondent and Advocate

1) SUMIT KOHLI
Address - 24-A NEW LAHORE SHASTRI NAGAR, GEETA COLONY, SHAHDRA DELHI NEW DELHI

FIR Details

Police Station	: Vikas Puri
FIR No.	: 8
Year	: 2010

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
288239/2016		23-11-2012	20-03-2013	Misc./ Appearance
288239/2016		20-03-2013	10-07-2013	Misc./ Appearance
288239/2016		10-07-2013	17-07-2013	Misc./ Appearance

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Case Details

Case Type	: Ct. Cases	
Filing No.	: 58912/2006	Filing Date: 11-07-2006
Registration No.	: 520850/2016	Date of Registration: 21-12-2010
CNR NO.	**: DLCT02-000522-2006**	

Case Status

First Hearing Date	**: 13th October 2006**
Next Hearing Date	**: 19th December 2014**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 489-**

Petitioner and Advocate

1) DELHI SCSTOBCMINORITIES HANDICAPPED FINANCIAL DEVELOPMENT CORPORATION LTD.
Address -

Respondent and Advocate

1) VINOD KUMAR
Address -

Acts

Under Act(s)	Under Section(s)
Negotiable Instruments Act	---

FIR Details

Police Station	: Civil Lines
FIR No.	:
Year	:

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Case Details

Case Type	: Ct. Cases	
Filing No.	: 10134/2006	Filing Date: 10-02-2006
Registration No.	: 519247/2016	Date of Registration: 24-12-2010
CNR NO.	**: DLCT02-000346-2006**	

Case Status

First Hearing Date	**: 18th October 2006**
Next Hearing Date	**: 02nd April 2013**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 489-**

Petitioner and Advocate

1) JAIN CO-OP BANK
Address - 80, DARYA GANJ NEW DELHI

Respondent and Advocate

1) SMT. BEENA SAXENA
Address - C-173, GALI NO 5, NEW USMAN PUR NEW DELHI

Acts

Under Act(s)	Under Section(s)
Negotiable Instruments Act	---

FIR Details

Police Station	: Darya Ganj
FIR No.	:
Year	:

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
519247/2016		18-10-2006	18-07-2007	Misc./ Appearance
519247/2016		18-07-2007	14-02-2008	Misc./ Appearance
519247/2016		14-02-2008	06-05-2008	Misc./ Appearance
519247/2016		06-05-2008	17-03-2009	Misc./ Appearance
519247/2016		17-03-2009	21-11-2012	Misc./ Appearance
519247/2016		21-11-2012	02-04-2013	Misc./ Appearance

Case Transfer details between the Courts

Regn. No.	Date of Transfer	From Court No. and Judge	To Court No. and Judge
~~519247/2016~~	~~16-03-2009~~	286 -	432 -
519247/2016	17-07-2010	432 -	479 -
519247/2016	21-04-2012	432 -	479 -
519247/2016	09-11-2012	479 -	489 -

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Case Details

Case Type	: Ct. Cases	
Filing No.	: 100124/2007	Filing Date: 05-10-2007
Registration No.	: 521850/2016	Date of Registration: 06-01-2011
CNR NO.	**: DLCT02-000501-2007**	

Case Status

First Hearing Date	**: 25th October 2007**
Next Hearing Date	**: 09th December 2014**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 489-**

Petitioner and Advocate

1) BANSAL CREDITS LTD
Address -

Respondent and Advocate

1) BRAHAM PARKASH
Address -

Acts

Under Act(s)	Under Section(s)
Negotiable Instruments Act	---

FIR Details

Police Station	: Darya Ganj
FIR No.	:
Year	:

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
521850/2016		25-10-2007	10-09-2008	Misc./ Appearance
521850/2016		10-09-2008	27-02-2013	Misc./ Appearance
521850/2016		27-02-2013	13-12-2013	Misc./ Appearance

>>

Case Details

Case Type	: Ct. Cases	
Filing No.	: 96750/2008	Filing Date: 15-07-2008
Registration No.	: 527020/2016	Date of Registration: 06-01-2011
CNR NO.	**: DLCT02-000927-2008**	

Case Status

First Hearing Date	**: 07th September 2008**
Next Hearing Date	**: 16th December 2014**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 489-**

Petitioner and Advocate

1) BANSAL CREDIT
Address -

Respondent and Advocate

1) RAM MEHAR
Address -

FIR Details

Police Station	: Darya Ganj
FIR No.	:
Year	:

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
527020/2016		07-09-2008	27-02-2013	Misc./ Appearance
527020/2016		27-02-2013	25-02-2014	Misc./ Appearance
527020/2016		25-02-2014	29-03-2014	Misc./ Appearance
527020/2016		29-03-2014	30-06-2014	Misc./ Appearance
527020/2016		30-06-2014	12-08-2014	Misc./ Appearance
527020/2016		12-08-2014	08-12-2014	Misc./ Appearance

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Case Details

Case Type	: Ct. Cases	
Filing No.	: 144576/2007	Filing Date: 22-10-2007
Registration No.	: 535084/2016	Date of Registration: 06-01-2011
CNR NO.	**: DLCT02-001028-2007**	

Case Status

First Hearing Date	**: 27th February 2013**
Next Hearing Date	**: 18th December 2014**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 489-**

Petitioner and Advocate

1) BANSAL CREDITS LTD
Address - NEW DELHI

Respondent and Advocate

1) SWARAN SINGH ORS
Address - NEW DELHI

Acts

Under Act(s)	Under Section(s)
Negotiable Instruments Act	---

FIR Details

Police Station	: Darya Ganj
FIR No.	:
Year	:

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
535084/2016		27-02-2013	13-12-2013	Misc./ Appearance
535084/2016		13-12-2013	25-02-2014	Misc./ Appearance
535084/2016		25-02-2014	29-03-2014	Misc./ Appearance

>>

Case Details

Case Type	: Ct. Cases	
Filing No.	: 15873/2006	Filing Date: 02-03-2006
Registration No.	: 511742/2016	Date of Registration: 07-01-2011
CNR NO.	**: DLCT02-000108-2006**	

Case Status

First Hearing Date	**: 15th April 2006**
Next Hearing Date	**: 11th February 2015**
Stage of Case	**: Arguments**
Court No. and Judge	**: 489-**

Petitioner and Advocate

1) ALLAHABAD BANK
Address - THROUGH ITS SR MANAGER ARYA SAMAJ ROAD, KAROL BAGH BRANCH NEW DELHI

Respondent and Advocate

1) OM PARKASH SHOKEEN
Address - H NO 7, KANJHAWALA ROAD VILLAGE CHHAWLA NEW DELHI

Acts

Under Act(s)	Under Section(s)
Negotiable Instruments Act	---

FIR Details

Police Station	: Karol Bagh
FIR No.	:
Year	:

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
511742/2016		15-04-2006	22-07-2006	Misc./ Appearance
511742/2016		22-07-2006	07-12-2006	Misc./ Appearance
511742/2016		07-12-2006	22-05-2007	Misc./ Appearance

>>

Case Details

Case Type	: Ct. Cases	
Filing No.	: 126214/2007	Filing Date: 12-12-2007
Registration No.	: 522557/2016	Date of Registration: 10-01-2011
CNR NO.	**: DLCT02-000550-2007**	

Case Status

First Hearing Date	**: 15th December 2007**
Next Hearing Date	**: 27th November 2014**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 489-**

Petitioner and Advocate

1) ING VYSYA BANK
Address -

Respondent and Advocate

1) RAJNI VERMA
Address -

FIR Details

Police Station	: Karol Bagh
FIR No.	:
Year	:

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
522557/2016		15-12-2007	30-11-2012	Misc./ Appearance
522557/2016		30-11-2012	29-04-2014	Misc./ Appearance
522557/2016		29-04-2014	18-07-2014	Misc./ Appearance
522557/2016		18-07-2014	27-11-2014	Misc./ Appearance

Case Transfer details between the Courts

Regn. No.	Date of Transfer	From Court No.	To Court No.

>>

Case Details

Case Type	: Ct. Cases	
Filing No.	: 131023/2006	Filing Date: 17-10-2006
Registration No.	: 514129/2016	Date of Registration: 11-01-2011
CNR NO.	**: DLCT02-000182-2006**	

Case Status

First Hearing Date	**: 01st February 2010**
Next Hearing Date	**: 19th January 2015**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 489-**

Petitioner and Advocate

1) DSFDC
Address - NEW DELHI

Respondent and Advocate

1) KAMAL KISHORE
Address - NEW DELHI

Acts

Under Act(s)	Under Section(s)
Negotiable Instruments Act	---

FIR Details

Police Station	: Civil Lines
FIR No.	:
Year	:

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
514129/2016		01-02-2010	15-12-2012	Misc./ Appearance
514129/2016		15-12-2012	21-03-2014	Misc./ Appearance
514129/2016		21-03-2014	14-07-2014	Misc./ Appearance

>>

Case Details

Case Type	: Ct. Cases	
Filing No.	: 131025/2006	Filing Date: 17-10-2006
Registration No.	: 535153/2016	Date of Registration: 11-01-2011
CNR NO.	**: DLCT02-000831-2006**	

Case Status

First Hearing Date	**: 01st February 2010**
Next Hearing Date	**: 19th December 2014**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 489-**

Petitioner and Advocate

1) DSFDC
Address - NEW DELHI

Respondent and Advocate

1) RATNA DEVI
Address - NEW DELHI

Acts

Under Act(s)	Under Section(s)
Negotiable Instruments Act	---

FIR Details

Police Station	: Civil Lines
FIR No.	:
Year	:

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
535153/2016		01-02-2010	15-12-2012	Misc./ Appearance
535153/2016		15-12-2012	09-04-2014	Misc./ Appearance
535153/2016		09-04-2014	31-07-2014	Misc./ Appearance

>>

Case Details

Case Type	: Ct. Cases	
Filing No.	: 131028/2006	Filing Date: 17-10-2006
Registration No.	: 535154/2016	Date of Registration: 11-01-2011
CNR NO.	**: DLCT02-000832-2006**	

Case Status

First Hearing Date	**: 01st February 2010**
Next Hearing Date	**: 25th March 2015**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 489-**

Petitioner and Advocate

1) DSFDC
Address - NEW DELHI

Respondent and Advocate

1) ISHWAR DAYAL
Address - NEW DELHI

Acts

Under Act(s)	Under Section(s)
Negotiable Instruments Act	---

FIR Details

Police Station	: Civil Lines
FIR No.	:
Year	:

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
535154/2016		01-02-2010	15-12-2012	Misc./ Appearance
535154/2016		15-12-2012	09-04-2014	Misc./ Appearance
535154/2016		09-04-2014	31-07-2014	Misc./ Appearance

>>

Case Details

Case Type	: Ct. Cases	
Filing No.	: 131029/2006	Filing Date: 17-10-2006
Registration No.	: 535155/2016	Date of Registration: 11-01-2011
CNR NO.	**: DLCT02-000833-2006**	

Case Status

First Hearing Date	**: 01st February 2010**
Next Hearing Date	**: 19th December 2014**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 489-**

Petitioner and Advocate

1) DSFDC
Address - NEW DELHI

Respondent and Advocate

1) RAVINDER KUMAR
Address - NEW DELHI

Acts

Under Act(s)	Under Section(s)
Negotiable Instruments Act	---

FIR Details

Police Station	: Civil Lines
FIR No.	:
Year	:

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
535155/2016		01-02-2010	15-12-2012	Misc./ Appearance
535155/2016		15-12-2012	07-11-2013	Misc./ Appearance
535155/2016		07-11-2013	09-04-2014	Misc./ Appearance

>>

Case Details

Case Type	: Ct. Cases	
Filing No.	: 131034/2006	Filing Date: 17-10-2006
Registration No.	: 535156/2016	Date of Registration: 11-01-2011
CNR NO.	**: DLCT02-000834-2006**	

Case Status

First Hearing Date	**: 01st February 2010**
Next Hearing Date	**: 19th December 2014**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 489-**

Petitioner and Advocate

1) DSFDC
Address - NEW DELHI

Respondent and Advocate

1) KRISHAN
Address - NEW DELHI

Acts

Under Act(s)	Under Section(s)
Negotiable Instruments Act	---

FIR Details

Police Station	: Civil Lines
FIR No.	:
Year	:

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
535156/2016		01-02-2010	15-12-2012	Misc./ Appearance
535156/2016		15-12-2012	07-11-2013	Misc./ Appearance
535156/2016		07-11-2013	09-04-2014	Misc./ Appearance

>>

Case Details

Case Type	: Ct. Cases	
Filing No.	: 131017/2006	Filing Date: 17-10-2006
Registration No.	: 535573/2016	Date of Registration: 11-01-2011
CNR NO.	**: DLCT02-000837-2006**	

Case Status

First Hearing Date	**: 01st February 2010**
Next Hearing Date	**: 18th December 2014**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 489-**

Petitioner and Advocate

1) DSFDC
Address - NEW DELHI

Respondent and Advocate

1) KAILASH KANOJIA
Address - NEW DELHI

Acts

Under Act(s)	Under Section(s)
Negotiable Instruments Act	---

FIR Details

Police Station	: Civil Lines
FIR No.	:
Year	:

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
535573/2016		01-02-2010	15-12-2012	Misc./ Appearance
535573/2016		15-12-2012	09-04-2014	Misc./ Appearance
535573/2016		09-04-2014	31-07-2014	Misc./ Appearance

>>

Case Details

Case Type	: Cr. Case	
Filing No.	: 139126/2007	Filing Date: 08-06-2007
Registration No.	: 300494/2016	Date of Registration: 17-01-2011
CNR NO.	**: DLCT02-000943-2007**	

Case Status

First Hearing Date	**: 02nd September 2009**
Next Hearing Date	**: 30th November 2012**
Stage of Case	**: Prosecution Evidence**
Court No. and Judge	**: 489-**

Petitioner and Advocate

1) STATE
Address -

Respondent and Advocate

1) RAMAN SAINI ETC
Address - NEW DELHI

Acts

Under Act(s)	Under Section(s)
Delhi Police Act	---

FIR Details

Police Station	: Vikas Puri
FIR No.	:
Year	: 2007

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
300494/2016		02-09-2009	03-11-2009	Misc./ Appearance
300494/2016		03-11-2009	05-12-2009	Misc./ Appearance
300494/2016		05-12-2009	22-07-2010	Prosecution Evidence

>>

Case Details

Case Type	: Cr. Case	
Filing No.	: 63895/2011	Filing Date: 25-04-2011
Registration No.	: 294565/2016	Date of Registration: 25-04-2011
CNR NO.	**: DLCT02-000833-2011**	

Case Status

First Hearing Date	**: 05th November 2012**
Next Hearing Date	**: 17th September 2013**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 489-**

Petitioner and Advocate

1) STATE
Address -

Respondent and Advocate

1) HARVINDER SINGH
Address - 262, GOHAT ENCLAVE PRITAM PURA DELHI NEW DELHI

FIR Details

Police Station	: Hari Nagar
FIR No.	:
Year	: 2010

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
294565/2016		05-11-2012	06-03-2013	Misc./ Appearance
294565/2016		06-03-2013	17-09-2013	Misc./ Appearance

Print

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Case Details

Case Type	: Ct. Cases	
Filing No.	: 61400/2008	Filing Date: 21-04-2008
Registration No.	: 525935/2016	Date of Registration: 10-05-2011
CNR NO.	**: DLCT02-000776-2008**	

Case Status

First Hearing Date	**: 25th April 2008**
Next Hearing Date	**: 26th February 2015**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 489-**

Petitioner and Advocate

1) ING VYSYA BANK LTD
Address -

Respondent and Advocate

1) PARVEEN GROVER
Address -

FIR Details

Police Station	: Karol Bagh
FIR No.	:
Year	:

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
525935/2016		25-04-2008	12-09-2008	Misc./ Appearance
525935/2016		12-09-2008	27-11-2012	Misc./ Appearance
525935/2016		27-11-2012	16-04-2013	Misc./ Appearance
525935/2016		16-04-2013	12-04-2014	Misc./ Appearance
525935/2016		12-04-2014	12-05-2014	Misc./ Appearance
525935/2016		12-05-2014	13-08-2014	Misc./ Appearance

>>

Case Details

Case Type	: Ct. Cases	
Filing No.	: 96507/2005	Filing Date: 25-08-2005
Registration No.	: 516506/2016	Date of Registration: 29-06-2011
CNR NO.	**: DLCT02-000229-2005**	

Case Status

First Hearing Date	**: 29th August 2005**
Next Hearing Date	**: 20th December 2014**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 489-**

Petitioner and Advocate

1) S.C.B.
Address - NEW DELHI

Respondent and Advocate

1) RAJIV KAPUR
Address - NEW DELHI

Acts

Under Act(s)	Under Section(s)
Negotiable Instruments Act	---

FIR Details

Police Station	: Patel Nagar
FIR No.	:
Year	:

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
516506/2016		29-08-2005	10-11-2005	Misc./ Appearance
516506/2016		10-11-2005	01-07-2011	Misc./ Appearance
516506/2016		01-07-2011	19-11-2012	Misc./ Appearance

>>

Case Details

Case Type	: Ct. Cases	
Filing No.	: 622445/2005	Filing Date: 23-08-2005
Registration No.	: 518749/2016	Date of Registration: 01-07-2011
CNR NO.	**: DLCT02-000382-2005**	

Case Status

First Hearing Date	**: 24th August 2005**
Next Hearing Date	**: 20th April 2015**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 489-**

Petitioner and Advocate

1) DSCF
Address - NEW DELHI

Respondent and Advocate

1) AMAR SINGH
Address - NEW DELHI

Acts

Under Act(s)	Under Section(s)
Negotiable Instruments Act	---

FIR Details

Police Station	: Civil Lines
FIR No.	:
Year	:

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
518749/2016		24-08-2005	06-05-2006	Misc./ Appearance
518749/2016		06-05-2006	29-07-2006	Misc./ Appearance
518749/2016		29-07-2006	16-12-2006	Misc./ Appearance

>>

Case Details

Case Type	: Ct. Cases	
Filing No.	: 56566/2008	Filing Date: 15-04-2008
Registration No.	: 526156/2016	Date of Registration: 04-07-2011
CNR NO.	**: DLCT02-000801-2008**	

Case Status

First Hearing Date	**: 23rd April 2008**
Next Hearing Date	**: 16th December 2014**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 489-**

Petitioner and Advocate

1) ING VYSYA BANK
Address -

Respondent and Advocate

1) RAMESH KUMAR BANSAL
Address -

Acts

Under Act(s)	Under Section(s)
Negotiable Instruments Act	---

FIR Details

Police Station	: Karol Bagh
FIR No.	:
Year	:

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
526156/2016		23-04-2008	20-07-2008	Misc./ Appearance
526156/2016		20-07-2008	24-08-2008	Misc./ Appearance
526156/2016		24-08-2008	05-07-2011	Misc./ Appearance

>>

Case Details

Case Type	: Ct. Cases	
Filing No.	: 631820/2004	Filing Date: 03-09-2004
Registration No.	: 534989/2016	Date of Registration: 05-07-2011
CNR NO.	**: DLCT02-000419-2004**	

Case Status

First Hearing Date	**: 06th July 2011**
Next Hearing Date	**: 05th November 2014**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 489-**

Petitioner and Advocate

1) DSFDC
Address - NEW DELHI

Respondent and Advocate

1) SH TITU
Address - F-519 MANGOLPURI DELHI-110083. NEW DELHI

Acts

Under Act(s)	Under Section(s)
IPC	---

FIR Details

Police Station	: Civil Lines
FIR No.	:
Year	:

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
534989/2016		06-07-2011	30-11-2012	Misc./ Appearance
534989/2016		30-11-2012	11-02-2014	Misc./ Appearance
534989/2016		11-02-2014	25-03-2014	Misc./ Appearance

>>

Case Details

Case Type	: Ct. Cases	
Filing No.	: 130198/2005	Filing Date: 21-05-2005
Registration No.	: 532515/2016	Date of Registration: 13-07-2011
CNR NO.	**: DLCT02-000525-2005**	

Case Status

First Hearing Date	**: 25th August 2009**
Next Hearing Date	**: 30th January 2015**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 489-**

Petitioner and Advocate

1) UPVAN LEASING PVT LTD
Address - NEW DELHI

Respondent and Advocate

1) SATISH KUMAR VERMA
Address - NEW DELHI

Acts

Under Act(s)	Under Section(s)
Negotiable Instruments Act	---

FIR Details

Police Station	: Karol Bagh
FIR No.	:
Year	:

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
532515/2016		25-08-2009	30-01-2010	Misc./ Appearance
532515/2016		30-01-2010	04-02-2010	Misc./ Appearance
532515/2016		04-02-2010	22-02-2010	Misc./ Appearance

>>

Case Details

Case Type	: Cr. Case	
Filing No.	: 63893/2011	Filing Date: 08-08-2011
Registration No.	: 292943/2016	Date of Registration: 08-08-2011
CNR NO.	**: DLCT02-000651-2011**	

Case Status

First Hearing Date	**: 05th November 2012**
Next Hearing Date	**: 17th September 2013**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 489-**

Petitioner and Advocate

1) STATE
Address -

Respondent and Advocate

1) SANDEEP @ SANJAY
Address - P-22, MOHAN GARDEN UTTAM NAGAR DELHI NEW DELHI

FIR Details

Police Station	: Uttam Nagar
FIR No.	:
Year	: 2011

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
292943/2016		05-11-2012	06-03-2013	Misc./ Appearance
292943/2016		06-03-2013	17-09-2013	Misc./ Appearance

Print

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Case Details

Case Type	: Cr. Case	
Filing No.	: 63884/2011	Filing Date: 26-08-2011
Registration No.	: 288633/2016	Date of Registration: 26-08-2011
CNR NO.	**: DLCT02-000251-2011**	

Case Status

First Hearing Date	**: 09th November 2012**
Next Hearing Date	**: 23rd September 2013**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 489-**

Petitioner and Advocate

1) STATE
Address -

Respondent and Advocate

1) BANSI LAL
Address - JHUGGI MASUDPUR DAIRY, VASANT KUNJ, NEW DELHI NEW DELHI

FIR Details

Police Station	: Uttam Nagar
FIR No.	:
Year	: 2010

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
288633/2016		09-11-2012	13-03-2013	Misc./ Appearance
288633/2016		13-03-2013	23-09-2013	Misc./ Appearance

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Case Details

Case Type	: Cr. Case	
Filing No.	: 63915/2011	Filing Date: 01-10-2011
Registration No.	: 287542/2016	Date of Registration: 01-10-2011
CNR NO.	**: DLCT02-000129-2011**	

Case Status

First Hearing Date	**: 06th November 2012**
Next Hearing Date	**: 17th July 2013**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 489-**

Petitioner and Advocate

1) STATE
Address -

Respondent and Advocate

1) SHYAM NANDAN OTHERS
Address - W-14376, INDIRA COLONY, JHUGGI TILAK NAGAR NEW DELHI NEW DELHI

FIR Details

Police Station	: Tilak Nagar
FIR No.	:
Year	: 2011

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
287542/2016		06-11-2012	08-03-2013	Misc./ Appearance
287542/2016		08-03-2013	10-07-2013	Misc./ Appearance
287542/2016		10-07-2013	17-07-2013	Misc./ Appearance

>>

Case Details

Case Type	: Cr. Case	
Filing No.	: 63906/2011	Filing Date: 22-10-2011
Registration No.	: 289768/2016	Date of Registration: 22-10-2011
CNR NO.	**: DLCT02-000353-2011**	

Case Status

First Hearing Date	**: 19th November 2012**
Next Hearing Date	**: 12th December 2012**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 489-**

Petitioner and Advocate

1) STATE
Address -

Respondent and Advocate

1) JASVINDER SINGH
Address - JG11167A VIKAS PURI DELHI NEW DELHI

FIR Details

Police Station	: Tilak Nagar
FIR No.	:
Year	: 2011

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
289768/2016		19-11-2012	12-12-2012	Misc./ Appearance

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Case Details

Case Type	: Cr. Case	
Filing No.	: 63905/2011	Filing Date: 08-11-2011
Registration No.	: 289769/2016	Date of Registration: 08-11-2011
CNR NO.	**: DLCT02-000354-2011**	

Case Status

First Hearing Date	**: 19th November 2012**
Next Hearing Date	**: 12th December 2012**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 489-**

Petitioner and Advocate

1) STATE
Address -

Respondent and Advocate

1) JASVINDER SINGH
Address - JG 11167A VIKAS PURI DELHI NEW DELHI

FIR Details

Police Station	: Tilak Nagar
FIR No.	:
Year	: 2011

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
289769/2016		19-11-2012	12-12-2012	Misc./ Appearance

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Case Details

Case Type	: Cr. Case	
Filing No.	: 63892/2011	Filing Date: 15-12-2011
Registration No.	: 292942/2016	Date of Registration: 15-12-2011
CNR NO.	**: DLCT02-000650-2011**	

Case Status

First Hearing Date	**: 05th November 2012**
Next Hearing Date	**: 17th September 2013**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 489-**

Petitioner and Advocate

1) STATE
Address -

Respondent and Advocate

1) VIRENDER GANDHI
Address - 1812, A TILAK NAGAR DELHI NEW DELHI

FIR Details

Police Station	: Tilak Nagar
FIR No.	:
Year	: 2011

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
292942/2016		05-11-2012	06-03-2013	Misc./ Appearance
292942/2016		06-03-2013	17-09-2013	Misc./ Appearance

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Case Details

Case Type	: Cr. Case	
Filing No.	: 51724/2012	Filing Date: 13-02-2012
Registration No.	: 287424/2016	Date of Registration: 13-02-2012
CNR NO.	**: DLCT02-000167-2012**	

Case Status

First Hearing Date	**: 10th December 2012**
Next Hearing Date	**: 10th December 2012**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 489-**

Petitioner and Advocate

1) STATE
Address -

Respondent and Advocate

1) MADAN LAL ADHIKARI
Address - 87, GURDWARA MOTI BAGH, MOTI BAGH VILLAGE DELHI NEW DELHI

FIR Details

Police Station	: Tilak Nagar
FIR No.	:
Year	: 2012

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Case Details

Case Type	: Cr. Case	
Filing No.	: 52692/2012	Filing Date: 10-07-2012
Registration No.	: 288191/2016	Date of Registration: 10-07-2012
CNR NO.	**: DLCT02-000301-2012**	

Case Status

First Hearing Date	**: 24th November 2012**
Next Hearing Date	**: 03rd April 2013**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 489-**

Petitioner and Advocate

1) STATE
Address -

Respondent and Advocate

1) PRITAM CHAND
Address - SHOP NO-2, CHOKHANDI EXTN. TILAK NAGAR DELHI NEW DELHI

FIR Details

Police Station	: Tilak Nagar
FIR No.	:
Year	: 2012

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
288191/2016		24-11-2012	03-04-2013	Misc./ Appearance

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Case Details

Case Type	: Ct. Cases	
Filing No.	: 616265/2005	Filing Date: 20-06-2005
Registration No.	: 514347/2016	Date of Registration: 01-08-2012
CNR NO.	**: DLCT02-000167-2005**	

Case Status

First Hearing Date	**: 08th August 2005**
Next Hearing Date	**: 13th February 2015**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 489-**

Petitioner and Advocate

1) DSCF
Address - NEW DELHI

Respondent and Advocate

1) SUNIL KUMAR
Address - NEW DELHI

Acts

Under Act(s)	Under Section(s)
Negotiable Instruments Act	---

FIR Details

Police Station	: Civil Lines
FIR No.	:
Year	:

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
514347/2016		08-08-2005	10-11-2006	Misc./ Appearance
514347/2016		10-11-2006	29-05-2007	Misc./ Appearance
514347/2016		29-05-2007	27-11-2007	Misc./ Appearance

>>

Case Details

Case Type	: Ct. Cases	
Filing No.	: 39022/2007	Filing Date: 16-04-2007
Registration No.	: 514436/2016	Date of Registration: 01-08-2012
CNR NO.	**: DLCT02-000191-2007**	

Case Status

First Hearing Date	**: 03rd May 2007**
Next Hearing Date	**: 19th January 2015**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 489-**

Petitioner and Advocate

1) BANSAL CREDITS LTD
Address -

Respondent and Advocate

1) MR.SANJAY
Address -

Acts

Under Act(s)	Under Section(s)
Negotiable Instruments Act	---

FIR Details

Police Station	: Darya Ganj
FIR No.	:
Year	:

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
514436/2016		03-05-2007	25-10-2007	Misc./ Appearance
514436/2016		25-10-2007	09-07-2008	Misc./ Appearance
514436/2016		09-07-2008	01-11-2008	Misc./ Appearance

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Case Details

Case Type	: Ct. Cases	
Filing No.	: 7431/2014	Filing Date: 12-02-2014
Registration No.	: 515187/2016	Date of Registration: 01-08-2012
CNR NO.	**: DLCT02-001443-2014**	

Case Status

First Hearing Date	**: 10th December 2014**
Next Hearing Date	**: 10th December 2014**
Stage of Case	**: ---**
Court No. and Judge	**: 489-**

Petitioner and Advocate

1) DELHI SCHEDULE CASTES FINANCIAL
Address - 2, BATTERY LANE, RAJPUR ROAD, DELHI-54 NEW DELHI

Respondent and Advocate

1) SATISH
Address - 20, BHOGAL, JUNGPURA, DELHI NEW DELHI

Acts

Under Act(s)	Under Section(s)
Negotiable Instruments Act	---

FIR Details

Police Station	: Civil Lines
FIR No.	:
Year	:

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Case Details

Case Type	: Ct. Cases	
Filing No.	: 81304/2005	Filing Date: 08-09-2005
Registration No.	: 517503/2016	Date of Registration: 01-08-2012
CNR NO.	**: DLCT02-000263-2005**	

Case Status

First Hearing Date	**: 06th October 2005**
Next Hearing Date	**: 10th December 2014**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 489-**

Petitioner and Advocate

1) MS. UPVAN LEASING PVT. LTD.,
Address -

Respondent and Advocate

1) SH. KHEM SINGH
Address -

FIR Details

Police Station	: Karol Bagh
FIR No.	:
Year	:

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
517503/2016		06-10-2005	03-01-2013	Misc./ Appearance
517503/2016		03-01-2013	22-05-2013	Misc./ Appearance
517503/2016		22-05-2013	24-04-2014	Misc./ Appearance
517503/2016		24-04-2014	25-07-2014	Misc./ Appearance
517503/2016		25-07-2014	10-12-2014	Misc./ Appearance

Case Transfer details between the Courts

Regn. No.	Date of Transfer	From Court No. and Judge	To Court No. and Judge
517503/2016	31-01-2006	283 -	757 -
517503/2016	30-10-2012	558 -	489 -

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Case Details

Case Type	: Ct. Cases	
Filing No.	: 111651/2008	Filing Date: 23-08-2008
Registration No.	: 518722/2016	Date of Registration: 01-08-2012
CNR NO.	**: DLCT02-000384-2008**	

Case Status

First Hearing Date	**: 17th September 2008**
Next Hearing Date	**: 16th December 2014**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 489-**

Petitioner and Advocate

1) MS BANSAL CREDITS LIMITED
Address -

Respondent and Advocate

1) MR SANJEEV SACHDEV
Address -

FIR Details

Police Station	: Darya Ganj
FIR No.	:
Year	:

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
518722/2016		17-09-2008	19-10-2008	Misc./ Appearance
518722/2016		19-10-2008	08-01-2013	Misc./ Appearance
518722/2016		08-01-2013	22-11-2013	Misc./ Appearance
518722/2016		22-11-2013	06-05-2014	Misc./ Appearance
518722/2016		06-05-2014	11-08-2014	Misc./ Appearance
518722/2016		11-08-2014	16-12-2014	Misc./ Appearance

>>

Case Details

Case Type	: Ct. Cases	
Filing No.	: 157685/2008	Filing Date: 17-01-2008
Registration No.	: 535279/2016	Date of Registration: 01-08-2012
CNR NO.	**: DLCT02-001345-2008**	

Case Status

First Hearing Date	**: 02nd February 2010**
Next Hearing Date	**: 16th December 2014**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 489-**

Petitioner and Advocate

1) BANSAL CREDITS LTD
Address - NEW DELHI

Respondent and Advocate

1) SHIYA OTHS
Address - NEW DELHI

Acts

Under Act(s)	Under Section(s)
Negotiable Instruments Act	---

FIR Details

Police Station	: Darya Ganj
FIR No.	:
Year	:

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
535279/2016		02-02-2010	08-01-2013	Misc./ Appearance
535279/2016		08-01-2013	06-05-2014	Misc./ Appearance
535279/2016		06-05-2014	11-08-2014	Misc./ Appearance

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Case Details

Case Type	: Ct. Cases	
Filing No.	: 616127/2005	Filing Date: 18-06-2005
Registration No.	: 518666/2016	Date of Registration: 08-08-2012
CNR NO.	**: DLCT02-000372-2005**	

Case Status

First Hearing Date	**: 08th August 2005**
Next Hearing Date	**: 10th February 2015**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 489-**

Petitioner and Advocate

1) DSCF
Address - NEW DELHI

Respondent and Advocate

1) PRADEEP KUMAR
Address - NEW DELHI

Acts

Under Act(s)	Under Section(s)
Negotiable Instruments Act	---

FIR Details

Police Station	: Civil Lines
FIR No.	:
Year	:

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
518666/2016		08-08-2005	10-11-2006	Misc./ Appearance
518666/2016		10-11-2006	29-05-2007	Misc./ Appearance
518666/2016		29-05-2007	27-11-2007	Misc./ Appearance

>>

Case Details

Case Type	: Ct. Cases	
Filing No.	: 57698/2006	Filing Date: 07-07-2006
Registration No.	: 520700/2016	Date of Registration: 08-08-2012
CNR NO.	**: DLCT02-000508-2006**	

Case Status

First Hearing Date	**: 15th July 2006**
Next Hearing Date	**: 29th June 2013**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 489-**

Petitioner and Advocate

1) JAIN CO-OPERATIVE BANK LTD.
Address -

Respondent and Advocate

1) VIRENDER SINGH
Address -

Acts

Under Act(s)	Under Section(s)
Negotiable Instruments Act	---

FIR Details

Police Station	: Darya Ganj
FIR No.	:
Year	:

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
520700/2016		15-07-2006	26-09-2006	Misc./ Appearance
520700/2016		26-09-2006	06-02-2007	Misc./ Appearance
520700/2016		06-02-2007	15-03-2007	Misc./ Appearance

>>

Case Details

Case Type	: Ct. Cases	
Filing No.	: 99693/2008	Filing Date: 15-07-2008
Registration No.	: 522264/2016	Date of Registration: 08-08-2012
CNR NO.	**: DLCT02-000551-2008**	

Case Status

First Hearing Date	**: 25th January 2013**
Next Hearing Date	**: 29th June 2013**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 489-**

Petitioner and Advocate

1) AXIS BANK
Address -

Respondent and Advocate

1) GOPAL SINGH MEHRA
Address -

FIR Details

Police Station	: Subzi Mandi
FIR No.	:
Year	:

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
522264/2016		25-01-2013	29-06-2013	Misc./ Appearance

Case Transfer details between the Courts

Regn. No.	Date of Transfer	From Court No. and Judge	To Court No. and Judge
522264/2016	07-11-2012	558 -	489 -

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Case Details

Case Type	: Ct. Cases	
Filing No.	: 109852/2006	Filing Date: 25-11-2006
Registration No.	: 522316/2016	Date of Registration: 08-08-2012
CNR NO.	**: DLCT02-000620-2006**	

Case Status

First Hearing Date	**: 22nd January 2007**
Next Hearing Date	**: 29th June 2013**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 489-**

Petitioner and Advocate

1) MS CENTURION BANK OF PUNJAB LTD.
Address -

Respondent and Advocate

1) AMIT ANAND
Address -

FIR Details

Police Station	: Subzi Mandi
FIR No.	:
Year	:

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
522316/2016		22-01-2007	15-02-2007	Misc./ Appearance
522316/2016		15-02-2007	15-09-2007	Misc./ Appearance
522316/2016		15-09-2007	18-02-2008	Misc./ Appearance
522316/2016		18-02-2008	30-08-2008	Misc./ Appearance
522316/2016		30-08-2008	04-06-2009	Misc./ Appearance
522316/2016		04-06-2009	25-01-2013	Misc./ Appearance

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Case Details

Case Type	: Ct. Cases	
Filing No.	: 98702/2008	Filing Date: 17-07-2008
Registration No.	: 523962/2016	Date of Registration: 08-08-2012
CNR NO.	**: DLCT02-000621-2008**	

Case Status

First Hearing Date	**: 24th January 2013**
Next Hearing Date	**: 20th April 2015**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 489-**

Petitioner and Advocate

1) D.S.F.D.C
Address -

Respondent and Advocate

1) PARAMJEET SINGH
Address -

FIR Details

Police Station	: Civil Lines
FIR No.	:
Year	:

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
523962/2016		24-01-2013	01-03-2013	Misc./ Appearance
523962/2016		01-03-2013	06-09-2013	Misc./ Appearance
523962/2016		06-09-2013	28-04-2014	Misc./ Appearance
523962/2016		28-04-2014	19-07-2014	Misc./ Appearance
523962/2016		19-07-2014	10-11-2014	Misc./ Appearance
523962/2016		10-11-2014	14-01-2015	Misc./ Appearance

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Case Details

Case Type	: Ct. Cases	
Filing No.	: 28031/2007	Filing Date: 12-03-2007
Registration No.	: 524202/2016	Date of Registration: 08-08-2012
CNR NO.	**: DLCT02-000738-2007**	

Case Status

First Hearing Date	**: 06th July 2007**
Next Hearing Date	**: 13th February 2015**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 489-**

Petitioner and Advocate

1) DELHI SCSTOBCMINORITYHANDICAPPED FINANCIAL AND DEVELOPMENT CORPORATION LTD.
Address - 2, BATTERY LANE RAJPUR ROAD NEW DELHI

Respondent and Advocate

1) RAJESH
Address - D-212, KANWAR SINGH NAGAR NANGLOI, NEW DELHI

Acts

Under Act(s)	Under Section(s)
Negotiable Instruments Act	---

FIR Details

Police Station	: Civil Lines
FIR No.	:
Year	:

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
524202/2016		06-07-2007	07-01-2008	Misc./ Appearance
524202/2016		07-01-2008	01-04-2008	Misc./ Appearance
524202/2016		01-04-2008	23-01-2013	Misc./ Appearance
524202/2016		23-01-2013	04-09-2013	Misc./ Appearance
524202/2016		04-09-2013	11-03-2014	Misc./ Appearance
524202/2016		11-03-2014	02-07-2014	Misc./ Appearance
524202/2016		02-07-2014	22-07-2014	Misc./ Appearance
524202/2016		22-07-2014	09-10-2014	Misc./ Appearance

524202/2016		09-10-2014	20-12-2014	Misc./ Appearance
524202/2016		20-12-2014	13-02-2015	Misc./ Appearance

Case Transfer details between the Courts

Regn. No.	Date of Transfer	From Court No. and Judge	To Court No. and Judge
524202/2016	07-11-2012	558 -	489 -

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Case Details

Case Type	: Ct. Cases	
Filing No.	: 631219/2004	Filing Date: 30-10-2004
Registration No.	: 533099/2016	Date of Registration: 08-08-2012
CNR NO.	**: DLCT02-000403-2004**	

Case Status

First Hearing Date	**: 11th February 2010**
Next Hearing Date	**: 19th December 2014**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 489-**

Petitioner and Advocate

1) UPVAN LEASING PVT LTD
Address - NEW DELHI

Respondent and Advocate

1) VINOD KUMAR
Address - NEW DELHI

Acts

Under Act(s)	Under Section(s)
Negotiable Instruments Act	---

FIR Details

Police Station	: Karol Bagh
FIR No.	:
Year	:

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
533099/2016		11-02-2010	24-01-2013	Misc./ Appearance
533099/2016		24-01-2013	01-03-2013	Misc./ Appearance
533099/2016		01-03-2013	06-09-2013	Misc./ Appearance
533099/2016		06-09-2013	28-04-2014	Misc./ Appearance
533099/2016		28-04-2014	19-07-2014	Misc./ Appearance
533099/2016		19-07-2014	10-11-2014	Misc./ Appearance
533099/2016		10-11-2014	19-12-2014	Misc./ Appearance

Case Transfer details between the Courts

Regn. No.	Date of Transfer	From Court No. and Judge	To Court No. and Judge
533099/2016	23-03-2011	468 -	514 -
533099/2016	07-11-2012	558 -	489 -

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Case Details

Case Type	: Cr. Case	
Filing No.	: 102077/2003	Filing Date: 08-07-2003
Registration No.	: 300573/2016	Date of Registration: 29-09-2012
CNR NO.	**: DLCT02-000354-2003**	

Case Status

First Hearing Date	**: 28th July 2009**
Next Hearing Date	**: 19th January 2013**
Stage of Case	**: Prosecution Evidence**
Court No. and Judge	**: 489-**

Petitioner and Advocate

1) STATE
Address -

Respondent and Advocate

1) RANJEET SINGH
Address - NEW DELHI

Acts

Under Act(s)	Under Section(s)
Delhi Police Act	---

FIR Details

Police Station	: Vikas Puri
FIR No.	: 96
Year	: 2003

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
300573/2016		28-07-2009	06-10-2009	Prosecution Evidence
300573/2016		06-10-2009	14-07-2010	Prosecution Evidence
300573/2016		14-07-2010	04-01-2011	Prosecution Evidence
300573/2016		04-01-2011	12-12-2012	Prosecution Evidence
300573/2016		12-12-2012	19-01-2013	Prosecution Evidence

Case Transfer details between the Courts

Regn. No.	Date of Transfer	From Court No.	To Court No.

		and Judge	and Judge
300573/2016	08-12-2009	469 -	438 -
300573/2016	11-05-2010	469 -	499 -
300573/2016	03-11-2012	499 -	489 -

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Case Details

Case Type	: Cr. Case	
Filing No.	: 129338/2006	Filing Date: 08-11-2006
Registration No.	: 301206/2016	Date of Registration: 04-10-2012
CNR NO.	**: DLCT02-000790-2006**	

Case Status

First Hearing Date	**: 20th August 2009**
Next Hearing Date	**: 22nd December 2012**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 489-**

Petitioner and Advocate

1) STATE
Address -

Respondent and Advocate

1) SUNNY ETC
Address - NEW DELHI

Acts

Under Act(s)	Under Section(s)
Delhi Police Act	---

FIR Details

Police Station	: Vikas Puri
FIR No.	:
Year	: 2006

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
301206/2016		20-08-2009	14-01-2010	Misc./ Appearance
301206/2016		14-01-2010	05-11-2012	Misc./ Appearance
301206/2016		05-11-2012	07-12-2012	Misc./ Appearance

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Case Details

Case Type	: CS SCJ	
Filing No.	: 72283/2005	Filing Date: 11-08-2005
Registration No.	: 601276/2016	Date of Registration: 06-08-2014
CNR NO.	**: DLCT03-000369-2005**	

Case Status

First Hearing Date	: 12th August 2005
Next Hearing Date	: 04th July 2016
Stage of Case	: Misc. cases/purpose
Court No. and Judge	: 595-

Petitioner and Advocate

1) MS PANDIT BROTHERS
Address - 5483 , GROUND FLOOR , CHANDNI CHOWK. NEW DELHI

Respondent and Advocate

1) ORIENTAL BANK OF COMMERCE
Address - HAVING ITS HEAD OFFICE AT HARSHA BHAWAN , E. BLOCK , CANNAUGHT PLACE . NEW DELHI

Acts

Under Act(s)	Under Section(s)
Civil Cases	---

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
601276/2016		12.08.2005	12.09.2005	Misc. cases/purpose

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Case Details

Case Type	: Misc SCJ	
Filing No.	: 52664/2012	Filing Date: 31-10-2012
Registration No.	: 59849/2016	Date of Registration: 01-10-2014
CNR NO.	**: DLCT03-000495-2012**	

Case Status

First Hearing Date	: 05th December 2012
Next Hearing Date	: 19th October 2016
Stage of Case	: Misc. cases/purpose
Court No. and Judge	: 595-

Petitioner and Advocate

1) KHERU-N NISHA
Address - NEW DELHI

Respondent and Advocate

1) DELHI WAKF BOARD ORS.
Address - NEW DELHI

Acts

Under Act(s)	Under Section(s)
Contempt of Court Act 1971	---

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
59849/2016		05.12.2012	05.02.2013	Misc. Arguments

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Case Details

Case Type	: Misc SCJ	
Filing No.	: 16238/2016	Filing Date: 07-01-2016
Registration No.	: 60314/2016	Date of Registration: 07-01-2016
CNR NO.	**: DLCT03-001224-2016**	

Case Status

First Hearing Date	: 03rd March 2016
Next Hearing Date	: 07th September 2016
Stage of Case	: Misc. cases/purpose
Court No. and Judge	: 595-

Petitioner and Advocate

1)
Address -

Respondent and Advocate

1)
Address -

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
60314/2016	Civil Judge	03-03-2016	26-04-2016	Misc. cases/purpose
60314/2016	Civil Judge	26-04-2016	07-09-2016	Misc. cases/purpose

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Case Details

Case Type	: Misc SCJ	
Filing No.	: 25872/2016	Filing Date: 04-03-2016
Registration No.	: 60506/2016	Date of Registration: 04-03-2016
CNR NO.	**: DLCT03-001918-2016**	

Case Status

First Hearing Date	: 11th April 2016
Next Hearing Date	: 02nd August 2016
Stage of Case	: Misc. cases/purpose
Court No. and Judge	: 595-

Petitioner and Advocate

1) DHARAM
Address - NEW DELHI

Respondent and Advocate

1) SATISH
Address - NEW DELHI

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
60506/2016	Civil Judge	11-04-2016	06-06-2016	Misc. cases/purpose
60506/2016	Civil Judge	06-06-2016	02-08-2016	Misc. cases/purpose

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Case Details

Case Type	: Misc SCJ	
Filing No.	: 39569/2002	Filing Date: 26-09-2002
Registration No.	: 59795/2016	Date of Registration: 18-03-2016
CNR NO.	**: DLCT03-000150-2002**	

Case Status

First Hearing Date	: 02nd July 2005
Next Hearing Date	: 19th September 2016
Stage of Case	: Defendant/Respondent Evidence
Court No. and Judge	: 595-

Petitioner and Advocate

1) SH.MADAN LAL
Address - R0-2770,GALI ARYA SAMAJ,BAZAR SITA RAM NEW DELHI

Respondent and Advocate

1) SH.RAM SWROOP AND OTHERS
Address - R0-H.NO.35032,GALI NO.3,GURU RAM DAS NAGAR. NEW DELHI
2) JEET RAM
VILLAGE CHOPARA P O GHAS RERA, DIST. GURGAON
3) KISHORE LAL
217, GURU RAM DAS NAGAR NAGAR. NEW DELHI

Acts

Under Act(s)	Under Section(s)
Civil Cases	---

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Case Details

Case Type	: CS SCJ	
Filing No.	: 42082/2016	Filing Date: 04-06-2016
Registration No.	: 599586/2016	Date of Registration: 04-06-2016
CNR NO.	**: DLCT03-001353-2016**	

Case Status

First Hearing Date	: 07th June 2016
Next Hearing Date	: 19th September 2016
Stage of Case	: Misc. cases/purpose
Court No. and Judge	: 595-

Petitioner and Advocate

1) ICICI BANK
Address - branch office videocon tower e-1 jhandehwalan NEW DELHI

Respondent and Advocate

1) MANISH TYAGI
Address - G-9 GOVIND PURAM NEAR POLICE LINE DEEP MEMORIAL PUBLIC SCHOOL

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
599586/2016	Civil Judge	07-06-2016	19-09-2016	Misc. cases/purpose

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Case Details

Case Type	: Misc SCJ	
Filing No.	: 43901/2012	Filing Date: 20-08-2012
Registration No.	: 59729/2016	Date of Registration: 20-08-2012
CNR NO.	**: DLCT03-000352-2012**	

Case Status

First Hearing Date	:
Next Hearing Date	:
Stage of Case	: Misc./ Appearance
Court No. and Judge	: 530-

Petitioner and Advocate

1) AQIL AHMED
Address - NEW DELHI

Respondent and Advocate

1) ASHOK KUMAR
Address - NEW DELHI

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Case Details

Case Type	: Misc SCJ	
Filing No.	: 63065/2014	Filing Date: 05-12-2014
Registration No.	: 59700/2016	Date of Registration: 05-12-2014
CNR NO.	**: DLCT03-000513-2014**	

Case Status

First Hearing Date	: 05th March 2015
Next Hearing Date	: 12th January 2017
Stage of Case	: Plaintiff/Petitioner Evidence
Court No. and Judge	: 530-

Petitioner and Advocate

1) KAMLA DEVI
Address - NEW DELHI

Respondent and Advocate

1) SHIV DAYAL
Address - NEW DELHI

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
59700/2016	CCJ cum Addl. Rent Controller	05-03-2015	07-07-2015	Plaintiff/Petitioner Evidence
59700/2016	CCJ cum Addl. Rent Controller	07-07-2015	16-09-2015	Plaintiff/Petitioner Evidence
59700/2016	CCJ cum Addl. Rent Controller	16-09-2015	15-12-2015	Plaintiff/Petitioner Evidence
59700/2016	CCJ cum Addl. Rent Controller	15-12-2015	08-02-2016	Misc. Arguments
59700/2016	CCJ cum Addl. Rent Controller	08-02-2016	09-02-2016	Judgement

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Case Details

Case Type	: CS DJ	
Filing No.	: 4957/2006	Filing Date: 01-06-2006
Registration No.	: 31317/2011	Date of Registration: 01-02-2011
CNR NO.	**: DLCT01-006803-2006**	

Case Status

First Hearing Date	**: 11th May 2011**
Next Hearing Date	**: 08th February 2018**
Stage of Case	**: Misc. cases/purpose**
Court No. and Judge	**: 313-**

Petitioner and Advocate

1) TEK RAM
Address - Village Post Office Bhalaswa, Delhi NEW DELHI

Respondent and Advocate

1) KIMTI LAL ARORA
Address - A-3, Kirti Nagar, Delhi. NEW DELHI

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
31317/2011		11-05-2011	13-07-2011	Misc. cases/purpose
31317/2011		13-07-2011	12-09-2011	Issues
31317/2011		12-09-2011	08-11-2011	Plaintiff/Petitioner Evidence
31317/2011		08-11-2011	09-01-2012	Misc. cases/purpose
31317/2011		09-01-2012	27-03-2012	Misc. cases/purpose
31317/2011		27-03-2012	29-05-2012	Misc. Arguments
31317/2011		29-05-2012	06-07-2012	Judgement

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Case Details

Case Type	: CS DJ	
Filing No.	: 57008/2012	Filing Date: 06-12-2012
Registration No.	: 313459/2012	Date of Registration: 06-12-2012
CNR NO.	**: DLCT01-009955-2012**	

Case Status

First Hearing Date	**: 26th March 2012**
Next Hearing Date	**: 25th October 2016**
Stage of Case	**: Misc. cases/purpose**
Court No. and Judge	**: 313-**

Petitioner and Advocate

1) VIJAY RATAWAL
Address - 745537, RAIGARPURA, KAROL BAGH NEW DELHI

Respondent and Advocate

1) SUNITA
Address - 400533, RAIGARPURA KAROL BAGH NEW DELHI
2) SMT. GEETA
400533, RAIGARPURA, KAROL BAGH NEW DELHI
3) SMT. SEEMA
400533, RAIGARPURA KAROL BAGH NEW DELHI

Acts

Under Act(s)	Under Section(s)
Civil Cases	13

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
313459/2012		26-03-2012	26-03-2013	Misc. cases/purpose
313459/2012		26-03-2013	02-08-2013	Misc. cases/purpose
313459/2012		02-08-2013	06-11-2013	Misc. cases/purpose
313459/2012		06-11-2013	06-03-2014	Misc. cases/purpose

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Case Details

Case Type	: Dpt.Eq	
Filing No.	: 77273/2016	Filing Date: 03-09-2016
Registration No.	: 12/2016	Date of Registration: 03-09-2016
CNR NO.	**: DLCT01-012025-2016**	

Case Status

First Hearing Date	**: 03rd September 2016**
Next Hearing Date	**: 01st October 2016**
Stage of Case	**: Consideration**
Court No. and Judge	**: 313-**

Petitioner and Advocate

1) District and Sessions Judge Office
Address - THE DISTRICT AND SESSIONS JUDGE (HQS), TIS HAZARI COURTS, DELHI

Respondent and Advocate

1) PRADEEP
Address - ORDERLY IN THE COURT OF MS. SUJATA KOHLI, LD. ADDITIONAL DISTRICT AND SESSIONS JUDGE, (CENTRAL), TIS HAZARI COURTS, DELHI
2) VIJAY SINGH
READER IN THE COURT OF MS. SUJATA KOHLI, LD. ADDITIONAL DISTRICT AND SESSIONS JUDGE, (CENTRAL), TIS HAZARI COURTS, DELHI

Acts

Under Act(s)	Under Section(s)
Departmental Enquari	R29

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
12/2016	Additional District Judge / Commercial Court	03-09-2016	01-10-2016	Consideration

Orders

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Case Details

Case Type	: EX	
Filing No.	: 4554/2016	Filing Date: 21-01-2016
Registration No.	: 124140/2016	Date of Registration: 21-01-2016
CNR NO.	**: DLCT01-002156-2016**	

Case Status

First Hearing Date	**:**
Next Hearing Date	**:**
Stage of Case	**: ---**
Court No. and Judge	**: 448-**

Petitioner and Advocate

1)
Address -

Respondent and Advocate

1)
Address -

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Case Details

Case Type	: Civ DJ	
Filing No.	: 27013/2002	Filing Date: 21-03-2002
Registration No.	: 607613/2016	Date of Registration: 21-03-2002
CNR NO.	**: DLWT01-000001-2002**	

Case Status

First Hearing Date	**:**
Next Hearing Date	**:**
Stage of Case	**: ---**
Court No. and Judge	**: 531-**

Petitioner and Advocate

1) S.P. GUPTA
Address - NEW DELHI

Respondent and Advocate

1) DDA
Address - NEW DELHI

Case Transfer details between the Courts

Regn. No.	Date of Transfer	From Court No. and Judge	To Court No. and Judge
607613/2016	03-05-2016	607 - Additional District Judge	531 - Additional District Judge

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Case Details

Case Type	: Civ DJ	
Filing No.	: 8735/2014	Filing Date: 20-02-2014
Registration No.	: 610574/2016	Date of Registration: 24-03-2014
CNR NO.	**: DLWT01-001478-2014**	

Case Status

First Hearing Date	**: 15th April 2014**
Next Hearing Date	**: 23rd September 2017**
Stage of Case	**: Misc./ Appearance**
Court No. and Judge	**: 531-**

Petitioner and Advocate

1) VINAY BHARDWAJ
Address - K-394, KANGRA NIKETAN, VIKASPURI, NEW DELHI

Respondent and Advocate

1) ASHOK KUMAR
Address - B-1B-19, IIND FLOOR, JANAKPURI, NEW DELHI

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
610574/2016			23-09-2017	Misc./ Appearance
610574/2016		15-04-2014	02-06-2014	Misc. cases/purpose
610574/2016		02-06-2014	13-08-2014	Misc. cases/purpose
610574/2016		13-08-2014	12-11-2014	Misc. cases/purpose
610574/2016		12-11-2014	01-12-2014	Misc. cases/purpose

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Case Details

Case Type	: Civ DJ	
Filing No.	: 8663/2005	Filing Date: 26-04-2005
Registration No.	: 611055/2016	Date of Registration: 13-01-2016
CNR NO.	**: DLWT01-000026-2005**	

Case Status

First Hearing Date	**:**
Next Hearing Date	**:**
Stage of Case	**: ---**
Court No. and Judge	**: 531-**

Petitioner and Advocate

1)
Address -

Respondent and Advocate

1)
Address -

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Case Details

Case Type	: Bail Matters	
Filing No.	: 598/2018	Filing Date: 09-02-2018
Registration No.	: 413/2018	Date of Registration: 12-02-2018
CNR NO.	**: DLWT01-001287-2018**	

Case Status

First Hearing Date	**: 12th February 2018**
Next Hearing Date	**: 19th February 2018**
Stage of Case	**: For Bail**
Court No. and Judge	**: 550-**

Petitioner and Advocate

1) STATE
Address - DELHI

Respondent and Advocate

1) PARVEEN
Address - DELHI

Acts

Under Act(s)	Under Section(s)
IPC	000

FIR Details

Police Station	: Punjabi Bagh
FIR No.	:
Year	:

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Case Details

Case Type	: Bail Matters	
Filing No.	: 1254/2018	Filing Date: 22-03-2018
Registration No.	: 928/2018	Date of Registration: 22-03-2018
CNR NO.	**: DLWT01-002547-2018**	

Case Status

First Hearing Date	**: 23rd March 2018**
Next Hearing Date	**: 26th March 2018**
Stage of Case	**: For Bail**
Court No. and Judge	**: 550-**

Petitioner and Advocate

1) STATE
Address - delhi

Respondent and Advocate

1) ROHIT TAANK
Address - DELHI

Acts

Under Act(s)	Under Section(s)
IPC	420

FIR Details

Police Station	: Tilak Nagar
FIR No.	:
Year	:

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Case Details

Case Type	: ARBTN	
Filing No.	: 26753/2011	Filing Date: 09-06-2011
Registration No.	: 58516/2014	Date of Registration: 05-02-2014
CNR NO.	**: DLWT01-005605-2011**	

Case Status

First Hearing Date	**: 12th August 2011**
Next Hearing Date	**: 16th August 2017**
Stage of Case	**: Misc. cases/purpose**
Court No. and Judge	**: 585-**

Petitioner and Advocate

1) JASVINDER SINGH
Address - WEST DELHI

Respondent and Advocate

1) MS RELIGARE FINVEST LTD
Address - WEST DELHI

Acts

Under Act(s)	Under Section(s)
Arbitration and Conciliation Act 1940	34

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
58516/2014		12-08-2011	16-09-2011	Misc. cases/purpose

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Case Details

Case Type	: Bail Matters	
Filing No.	: 46925/2016	Filing Date: 26-11-2016
Registration No.	: 2267/2016	Date of Registration: 28-11-2016
CNR NO.	**: DLWT01-009119-2016**	

Case Status

First Hearing Date	**: 28th November 2016**
Next Hearing Date	**: 20th December 2016**
Stage of Case	**: For Bail**
Court No. and Judge	**: 585-**

Petitioner and Advocate

1) STATE
Address - DELHI

Respondent and Advocate

1) RAJIV KUMAR MAKKAR @ SANJU
Address - DELHI

Acts

Under Act(s)	Under Section(s)
IPC	498A

FIR Details

Police Station	: Kirti Nagar
FIR No.	: 318
Year	: 2016

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Case Details

Case Type	: SC	
Filing No.	: 2995/2017	Filing Date: 01-07-2017
Registration No.	: 388/2017	Date of Registration: 01-07-2017
CNR NO.	**: DLWT01-005923-2017**	

Case Status

First Hearing Date	**: 14th December 2017**
Next Hearing Date	**: 14th December 2017**
Stage of Case	**: Charge**
Court No. and Judge	**: 780-**

Petitioner and Advocate

1) STATE
Address - DELHI

Respondent and Advocate

1) AMIT
Address - H.NO. WZ-626, NANGAL RAYA, NEW DELHI
2) ROHIT
H.NO. WZ-626, NANGAL RAYA, NEW DELHI
3) ROHIT @ BADA ROHIT
H.NO. WZ-1352, 2ND FLOOR, NANGAL RAYA, NEW DELHI

Acts

Under Act(s)	Under Section(s)
IPC	377,323,341,509,34
Protection of Child from Sexual Offence Act-2012	6
Immoral Traffic Prevention Act	506

FIR Details

Police Station	: Maya Puri

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Case Details

Case Type	: SC	
Filing No.	: 4827/2017	Filing Date: 25-10-2017
Registration No.	: 619/2017	Date of Registration: 25-10-2017
CNR NO.	**: DLWT01-009539-2017**	

Case Status

First Hearing Date	**: 30th October 2017**
Next Hearing Date	**: 14th December 2017**
Stage of Case	**: Charge**
Court No. and Judge	**: 780-**

Petitioner and Advocate

1) STATE
Address - DELHI

Respondent and Advocate

1) ANKIT(SUPPLYMENATY CHARGESHEET)
Address - WZ-626, NANGLAL RAYA, NEW DELHI

Acts

Under Act(s)	Under Section(s)
IPC	323,341,452,506,509,377,34
Protection of Child from Sexual Offence Act-2012	6

FIR Details

Police Station	: Maya Puri
FIR No.	: 105
Year	: 2017

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Case Details

Case Type	: CS SCJ	
Filing No.	: 38567/2011	Filing Date: 24-08-2011
Registration No.	: 611491/2016	Date of Registration: 22-03-2016
CNR NO.	**: DLWT03-000373-2011**	

Case Status

First Hearing Date	**: 02nd September 2011**
Next Hearing Date	**: 16th October 2016**
Stage of Case	**: Order (SINEDIE CASE)**
Court No. and Judge	**: 606-**

Petitioner and Advocate

1) RAM MURTI
Address - WEST DELHI

Respondent and Advocate

1) MANOJ KUMAR DAHIYA @ BABLU
Address - WEST DELHI

Acts

Under Act(s)	Under Section(s)
Civil Cases	151

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing
611491/2016		02-09-2011	22-10-2011	Misc. cases/purpose
611491/2016		22-10-2011	19-11-2011	Issues

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Case Details

Case Type	: CS SCJ	
Filing No.	: 605/2017	Filing Date: 21-02-2017
Registration No.	: 277/2017	Date of Registration: 22-02-2017
CNR NO.	**: DLWT03-000605-2017**	

Case Status

First Hearing Date	**: 22nd February 2017**
Next Hearing Date	**: 24th February 2018**
Stage of Case	**: Misc. cases/purpose**
Court No. and Judge	**: 606-**

Petitioner and Advocate

1) IMPARTIAL CHITS (HARYANA) PVT LTD
Address - A-33, SHAHEED BHAGAT SINGH COLONY, TIGAON ROAD, BALLABHGARH, FARIDABAD (HR)

Respondent and Advocate

1) RAKESH BHATIA
Address - 315/1, JHEEL KHURANJA, GEETA COLONY, NEW DELHI-31
2) RAJIV THUKRAL
32, DESH BANDHU GUPTA ROAD, KAROL BAGH, DELHI

Acts

Under Act(s)	Under Section(s)
Recovery of Money	1

History of Case Hearing

Registration No.	Judge	Business on Date	Hearing Date	Purpose of Listing

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Case Details

Case Type	: CS SCJ	
Filing No.	: 2318/2017	Filing Date: 22-07-2017
Registration No.	: 1078/2017	Date of Registration: 11-08-2017
CNR NO.	**: DLWT03-002321-2017**	

Case Status

First Hearing Date	**:**
Next Hearing Date	**:**
Stage of Case	**: ---**
Court No. and Judge	**: 606-**

Petitioner and Advocate

1) SANTOSH
Address - F 342 SUDERSHAN PARK NEW DELHI

Respondent and Advocate

1) ASHA@ANJALI
Address - F-342 FIRST FLOOR SUDERSHAN PARK NEW DELHI-110015
2) DHEERAJ KUMAR
F-342 FIRST FLOOR SUDERSHAN PARK NEW DELHI-110015
3) KRANTI DEVI
34/9, GROUND FLOOR, K BLOCK AGAR NAGAR, MEETHA PANI KIRARI SULEMAN NAGAR NEAR CHHAT MANDIR DELHI-110086
4) GAURAV
34/9, GROUND FLOOR, K BLOCK AGAR NAGAR, MEETHA PANI KIRARI SULEMAN NAGAR NEAR CHHAT MANDIR DELHI-110086

Acts

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